

**BEFORE THE NATIONAL GREEN TRIBUNAL,  
PRINCIPAL BENCH, NEW DELHI**

(Original Application No. 584 of 2022)

**IN THE MATTER OF:**

**Durga Prasad Yadav & Ors.**

**..... Applicant**

**Versus**

**State of Uttar Pradesh & Ors.**

**..... Respondents**

**INDEX**

S.No.	Particulars	Page No.
1.	Action Taken Report filed by the Respondent No.5 /Project Proponent i.e. M/s Amrit Bottlers Pvt. Ltd.	1-14
2.	Affidavit	15
3.	<b><u>Annexure: A</u></b> Copy of the Commissioning Report dated 27.02.2024	16
4.	<b><u>Annexure: B</u></b> Layout plan and flow chart of the Tertiary System installed by the Respondent No.5	17-18
5.	<b><u>Annexure: C (Colly)</u></b> Photographs of Ultrafiltration and Reverse Osmosis plant installed by the Respondent No.5	19-25
6.	<b><u>Annexure: D</u></b> Table showing the details of CSR activities undertaken by the Respondent No.5 during during preceding years 2021-22, 2022-23 & 2023-24	26-29
7.	<b><u>Annexure: E (Colly)</u></b> Copies of the documents related to the CSR activities undertaken by the Respondent No.5 during the preceding year	30-117
8.	<b><u>Annexure: F</u></b> Copy of Letter dated 05.03.2024 sent to the District Inspector of School, Ayodhya by the Respondent No.5	118-119

9.	<b><u>Annexure: G</u></b> Copy of Letter dated 05.03.2024 sent to the District Magistrate, Ayodhya by the Respondent No.5	120-123
10.	<b><u>Annexure: H</u></b> Copy of Letter dated 05.03.02024 sent to the District Agriculture Officer, Ayodhya by the Respondent No.5	124-125
11.	<b><u>Annexure: I (Colly)</u></b> Copies of Agreements executed by the Respondent No.5 with the nearby farmers along-with their English Translation	126-145
12.	<b><u>Annexure: J</u></b> Copy of the Letter dated 05.03.2024 sent by the Respondent No.5 to the Divisional Forest Officer, Ayodhya	146-147
13.	<b><u>Annexure: K</u></b> Copy of the Letter dated 05.03.2024 sent by the Respondent No.5 to the Commissioner Nagar Nigam, Ayodhya	148-149
14.	Proof of Service	150



**ANUBHAV ANAND ARON, ABHINAV ANAND**

**(Advocates for the Respondent No.5)**

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Place: **NEW DELHI**

Date: **20/3/2024**

(J)

**BEFORE THE NATIONAL GREEN TRIBUNAL,  
PRINCIPAL BENCH, NEW DELHI**

(Original Application No. 584 of 2022)

**IN THE MATTER OF:**

**Durga Prasad Yadav & Ors. .... Applicant**  
**Versus**  
**State of Uttar Pradesh & Ors. .... Respondents**

**ACTION TAKEN REPORT FILED BY THE RESPONDENT  
NO.5 /PROJECT PROPONENT i.e. M/S AMRIT  
BOTTLERS PVT. LTD. IN COMPLIANCE TO THE  
DIRECTIONS ISSUED BY THIS HON'BLE TRIBUNAL,  
VIDE ITS JUDGMENT & ORDER DATED 22.12.2023**

**MOST RESPECTFULLY SHEWETH:**

1. That this Hon'ble Tribunal has disposed off the captioned Original Application being O.A. No. 584 of 2022 titled as "*Durga Prasad Yadav & Ors. Vs. State of Uttar Pradesh & Ors.*" vide its Judgement & Order dated 22.12.2023.
2. That this Hon'ble Tribunal, vide its Judgement & Order dated 22.12.2023, was pleased to note that the Respondent No.5 /Project Proponent i.e. M/s Amrit Bottlers Pvt. Ltd. is a compliant unit and is operating its unit with all the necessary permissions, licenses, Consent to Operate and/or No Objection Certificates (NOCs). That this Hon'ble Tribunal, vide its Judgement & Order dated 22.12.2023, was pleased to further note that the Respondent No.5 /Project Proponent i.e. M/s Amrit Bottlers Pvt. Ltd. is duly following all the directions /guidelines issued time & again by the statutory

authorities and is following all the law which are necessary to operate the industry. That the relevant para of the said Judgement & Order dated 22.12.2023 passed by this Hon'ble Tribunal is incorporated herein below for the ready reference of this Hon'ble Tribunal:

*“37. It is evident from the reports filed by the Joint Committee constituted by this Tribunal and reply filed by the respondent no. 5 that M/s Amrit Bottlers Pvt. Ltd. is a compliant unit which is operating with all the necessary permissions, licenses, Consent to Operate and/or No Objection Certificates (NOCs) and has installed requisite air and water pollution control equipment/systems and analysis reports of the samples taken show that the same are within prescribed limits and the respondent no.5 is following the directions /guidelines issued by the concerned authorities. The problem of water logging due to discharge from M/s Amrit Bottlers Pvt. Ltd. will be resolved with construction of the drain regarding which appropriate action is being taken by the respondents no. 1, 2 and 4.”*

3. That, however, this Hon'ble Tribunal, vide its said Judgement & Order dated 22.12.2023, has issued certain directions which are contained in Para No.38 to Para No.44 of the said Judgement & Order dated 22.12.2023 passed by this Hon'ble Tribunal. That this this Hon'ble Tribunal, vide its said Judgement & Order dated 22.12.2023, has further directed to file an Action Taken Report with respect to the aforesaid direction issued by this Hon'ble Tribunal within three months.

4. That in compliance with the directions issued by this Hon'ble Tribunal, vide its said Judgement & Order dated 22.12.2023, the Respondent No.5 is filing this present Action Taken Report for the kind perusal of this Hon'ble Tribunal.

**DIRECTION-WISE ACTION TAKEN REPORT:**

**Direction for installation of Nano – filtration Unit:**

5. That this Hon'ble Tribunal, vide Para 38 of its said Judgement & Order dated 22.12.2023, has directed the Respondent No.5 to ensure that the nano-filtration unit of capacity 300 KLD is installed and commissioned up-to 28.02.2024 and to submit a report regarding the operationalization of the same. That the contents of Para 38 of the said Judgement & Order dated 22.12.2023 passed by this Hon'ble Tribunal is incorporated herein below for the ready reference of this Hon'ble Tribunal:

*“38. Respondent no. 5 is directed to ensure that nano-filtration unit of capacity 300 KLD is installed and commissioned upto 28.02.2024 and submit report regarding operationalization of the same.”*

6. That in compliance of above direction, the Respondent No.5, confirmed the offer proposal dated 25.09.2023 for installation of Tertiary system, comprising of Ultrafiltration and Reverse Osmosis in the existing effluent treatment plant. That the Ultrafiltration feed pump is of 40 m<sup>3</sup> per hour capacity and the final permeate water is 20 m<sup>3</sup> per hour in accordance with the aforesaid directions of Hon'ble Tribunal. That the final permeate from newly installed tertiary

treatment plant is recycled in the process operations like Cooling tower, Boiler etc. That the tertiary treatment plant has been installed and commissioned. Copy of the Commissioning Report dated 27.02.2024 is annexed as **Annexure: A**. Layout plan and flow chart of the Tertiary System installed by the Respondent No.5 is annexed as **Annexure: B**. Photographs of Ultrafiltration and Reverse Osmosis plant installed are collectively annexed as **Annexure: C (Colly)**.

**Direction for verification of Rain Water Harvesting Projects installed by the Respondent No.5:**

7. That this Hon'ble Tribunal, vide Para 39 of its said Judgement & Order dated 22.12.2023, has directed the Respondent No.3 i.e. UPPCB and the Uttar Pradesh Ground Water Department to inspect the Rain Water Harvesting Projects installed by the Respondent No.5. That the contents of Para 39 of the said Judgement & Order dated 22.12.2023 passed by this Hon'ble Tribunal is incorporated herein below for the ready reference of this Hon'ble Tribunal:

*"39. Respondent no. 3-UPPCB and Uttar Pradesh Ground Water Department are directed to inspect the Rain Water Harvesting Projects installed at 25 locations with total capacity of 4,98,999 cubic meters and verify the claim of respondent no. 5 for harvesting of rain water more than 150 % in ratio to extraction of ground water and file report in this regard."*

8. In this regard it is submitted that the inspection of the Rain Water Harvesting Projects installed by the Respondent No.5

has been conducted by competent authorities on 22/02/2024, 27/02/2024 and 28/02/2024, however, the inspection report regarding the same is yet to be filed by the competent authorities before Hon'ble Tribunal.

**Direction for verification of the Plantation done by the Respondent No.5:**

9. That this Hon'ble Tribunal, vide Para 40 of its said Judgement & Order dated 22.12.2023, has directed the Respondent No.3 i.e. UPPCB and the Divisional Forest Officer, Ayodhya to verify the plantation done by the Respondent No.5. That the contents of Para 40 of the said Judgement & Order dated 22.12.2023 passed by this Hon'ble Tribunal is incorporated herein below for the ready reference of this Hon'ble Tribunal:

*“40. Respondent no.3 and Divisional Forest Officer, Ayodhya are directed to verify plantation of 7000 plants and 11000 plants in year 2022 – 23, Miyawaki afforestation on 150 sq.mtr. in year 2021-22, 11000 plants in year 2022-23 by respondent no.5 and file report regarding survival and maintenance thereof.”*

10. In this regard it is submitted that inspection of the plantation done by the Respondent No.5 has been conducted by competent authorities on 14/02/2024, however, the inspection report regarding the same is yet to be filed by the competent authorities before Hon'ble Tribunal.

**Direction to carry out plantation activities in areas in the vicinity of the unit of the Respondent No.5 and surrounding nearby areas:**

11. That this Hon'ble Tribunal, vide Para 42 of its said Judgement & Order dated 22.12.2023, has directed the Respondent No.5 to carry out plantation activities in areas in the vicinity of the unit of the Respondent No.5 and surrounding nearby areas. That the contents of Para 42 of the said Judgement & Order dated 22.12.2023 passed by this Hon'ble Tribunal is incorporated herein below for the ready reference of this Hon'ble Tribunal:

*"42. We are of the considered view that such plantation needs to be carried out in the vicinity of the factory premises to mitigate adverse impact of Air and Water Pollution caused by the unit of the respondent No.5 and accordingly respondent no.5 is directed to carry out plantation activities in areas in the vicinity of its unit and surrounding nearby areas."*

12. In this regard it is submitted that, in compliance with the direction issued by this Hon'ble Tribunal, as aforesaid, the Respondent No.5 has planned to undertake plantation activities in areas in vicinity of its unit and surrounding nearby areas, the details are submitted in the proposed CSR activities in the following paragraphs of this present Action Taken Report and the same are not repeated herein for the sake of brevity.

**Directions to carry out CSR activities:**

13. That this Hon'ble Tribunal, vide Para 44 of its said Judgement & Order dated 22.12.2023, has directed the Respondent No.5 to carry out CSR activities in consultation with District Environment Committee headed by the District Magistrate, Ayodhya and the Divisional Forest Officer, Ayodhya and in view of the requirements of the residents of the area surrounding the project. That the contents of Para 44 of the said Judgement & Order dated 22.12.2023 passed by this Hon'ble Tribunal is incorporated herein below for the ready reference of this Hon'ble Tribunal:

*"44. We are of the considered view that preferably such activities must be carried out in the area around the project. Activities involving infrastructure creation for drinking water supply, sanitation, health, education, skill development, roads, cross drains, electrification including solar power, solid waste management facilities, scientific support and awareness to local farmers to increase yield of crop and fodder, rain water harvesting, soil moisture conservation works, avenue plantation, plantation in community areas, etc. ought to have been carried out in the area around the project. Respondent no. 5 is directed to carry out CSR activities in consultation with District Environment Committee headed by the District Magistrate, Ayodhya and the Divisional Forest Officer, Ayodhya and in view of the requirements of the residents of the area surrounding the project and to file Action Taken Report in this regard."*

14. In this regard it is submitted that the Respondent No.5 has ensured incessant implementation of CSR activities spanning

over vast range of sectors of social importance. That the philosophy of the Respondent No.5 is to achieve a balance of economic, environmental and social imperatives. That the Respondent No.5 is committed towards social and collective responsibility to build a society and supplement Government's efforts to achieve inclusive growth and ensure equality of opportunity for all. Table showing the details of CSR activities undertaken by the Respondent No.5 during preceding years 2021-22, 2022-23 & 2023-24 is annexed as **Annexure: D** for the kind perusal of this Hon'ble Tribunal. Copies of the documents related to the CSR activities undertaken by the Respondent No.5 during the preceding year are collectively annexed as **Annexure: E (Colly)**.

15. That further this Hon'ble Tribunal, vide its Judgment & Order dated 22.12.2023, has laid down details of preferential activities to be incorporated in CSR activities and carried out in due consultation with District Environment Committee. That Respondent No.5 has included following activities, in accordance with Hon'ble Tribunal Judgement, in the draft CSR Plan for the year 2024-25:
  - (a) Health;
  - (b) Education;
  - (c) Skill Development;
  - (d) Solid Waste Management;
  - (e) Scientific support and awareness to local farmers to increase yield of crop and fodder;
  - (f) Rain Water Harvesting;
  - (g) Plantation in community areas.

16. That the activity wise details of proposed CSR Activities for year 2024 – 25 are presented herein-below for the perusal of this Hon'ble Tribunal:

(a) **Health**: That the Respondent No.5 has always worked in the field of Health care under its CSR obligation. That the Respondent No.5 has planned to organize Health Camps, in nearby areas, in association with existing local medical infrastructure so that the local population gets quality medical advice at their doorsteps. That competent medical practitioners shall be invited to attend the health camps for the benefit of population residing in nearby vicinity.

(b) **Education**: That the Respondent No.5 has always given priority to Education sector in the implementation of CSR Plan during preceding years. That the Respondent No.5 has carried out employment oriented vocational skill development activities in the nearby area for the capacity building of human resources. That in compliance with the directions issued by this Hon'ble Tribunal, the Respondent No.5 has included Education as a specific sector in the CSR Plan for year 2024-25. That the Respondent No.5 has procured land measuring 2624 square meter, near Medical College, for development of 8<sup>th</sup> standard educational school wherein education to local population shall be imparted. That the Respondent No.5 has formulated a vision for providing infrastructural support to educational institutions situated in nearby areas. That the Respondent No.5 has also written a Letter dated 05.03.2024 to District

Inspector of School, Ayodhya seeking intervention and guidance in deciding specific infrastructural support as well as identification of institutions devoid of sufficient infrastructure and deserving support. Copy of Letter dated 05.03.2024 sent to the District Inspector of School, Ayodhya by the Respondent No.5 is annexed as **Annexure: F**. Copy of Letter dated 05.03.2024 sent to the District Magistrate, Ayodhya by the Respondent No.5 is annexed as **Annexure: G**.

- (c) **Skill Development**: That the Respondent No.5 has focused on skill development of human resources and livelihood enhancement projects in its earlier CSR activities. That in compliance with the directions issued by this Hon'ble Tribunal, the Respondent No.5 has included Skill Development as a specific sector in the CSR Plan for year 2024-25. That the Respondent No.5 has planned to organize vocational training programs, on regular basis, in coordination with expert institutions in the areas surrounding the unit. That such employment-oriented activities shall not only ensure capacity building of nearby human resources but shall also generate better employment opportunities.
- (d) **Solid Waste Management**: That the Respondent No.5 has worked in the field of Environmental Sustainability, Environmental protection and Conservation of natural resources in its CSR activities during preceding years. That MoEF&CC, Govt. of India has notified Solid Waste Management Rules 2016 as amended for safe

management and disposal of Solid Waste. That the statute makes it mandatory for segregation of solid waste at source prior to its disposal. That the Respondent No.5 has plans to organize awareness campaigns on Solid waste management in villages and townships in the nearby vicinity of the unit. That such awareness campaigns shall be organized in due consultation with competent authorities like Uttar Pradesh Pollution Control Board and Urban Local Bodies. That in addition to awareness campaigns, the Respondent No.5 also has plans to strengthen solid waste segregation and collection facilities, in nearby villages and townships in order to assist competent authorities in ensuring compliance of law.

- (e) **Scientific support and awareness to local farmers to increase yield of crop and fodder:** That in compliance with the directions issued by this Hon'ble Tribunal, the Respondent No.5 has planned to undertake CSR Activities in the field of Agriculture in order to increase the yield of crop and fodder. That the Respondent No.5 has written letter dated 05.03.2024 to District Agriculture Officer, Ayodhya seeking intervention and guidance for providing scientific support and awareness to local farmers. Copy of Letter dated 05.03.02024 sent to the District Agriculture Officer, Ayodhya by the Respondent No.5 is annexed as **Annexure: H.**
- (f) **Rain Water Harvesting:** That the Respondent No.5 has undertaken rain water harvesting activity under CSR in

preceding years. That activity such as promoting appropriate system design, sound operation and maintenance and use of first flush devices is included and implemented. That the Respondent No.5 has ensured ground water recharge exceeding the ground water abstraction in compliance of The Uttar Pradesh Ground Water (Management and Regulation) Act 2019 as amended. That in compliance with the directions issued by this Hon'ble Tribunal, the Respondent No.5 has included Rain Water harvesting activity in its CSR Plan for the year 2024-25. That the ground water recharge ponds shall be developed in villages and area nearby the unit for recharge of ground water in compliance of Registration issued by the Ground Water Department, Govt. of Uttar Pradesh.

- (g) **Plantation in community areas:** That the Respondent No.5 has undertaken plantation including Miyawaki plantation, during preceding years, under CSR activities in order to deliver positive impact towards Environmental conservation. That in compliance with the directions issued by this Hon'ble Tribunal, the Respondent No.5 has framed Plantation Plan for the year 2024-25 including Miyawaki plantation in areas surrounding the unit and in the vicinity of the unit. That the Respondent No.5 has executed agreements with nearby farmers/ land owners for carrying out the plantation activities on their land. That such agreements have been executed for a total of 4.95 acres of land, in the vicinity of the unit of the Respondent No.5, for

plantation activity. Copies of Agreements executed by the Respondent No.5 with the nearby farmers along-with their English Translation are collectively annexed as **Annexure: I (Colly)**. That in furtherance to the above, the Respondent No.5 has written Letter dated 05.03.2024 to the Divisional Forest Officer, Ayodhya thereby requesting to guide the Respondent No.5 with respect to availability of additional land in the areas surrounding the unit of the Respondent No.5 for carrying out plantation activities. Copy of the Letter dated 05.03.2024 sent by the Respondent No.5 to the Divisional Forest Officer, Ayodhya is annexed as **Annexure: J**. Copy of the Letter dated 05.03.2024 sent by the Respondent No.5 to the Commissioner Nagar Nigam, Ayodhya is annexed as **Annexure: K**.

17. That the aforesaid facts shows that the Respondent No.5 has complied and/or in process of compliance of the directions issued by this Hon'ble Tribunal vide its Judgment & Order dated 22.12.2023.

**PRAYERS:**

In the facts and circumstances as stated above, it is therefore, most respectfully prayed that this Hon'ble Tribunal may graciously be pleased to:

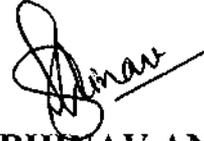
- (i) Kindly take note of the submissions made by the Respondent No.5 in its present Action Taken Report and consider the compliances made /actions taken by the Respondent No.5 in compliance to the directions issued by this Hon'ble Tribunal, vide its Judgement & Order dated 22.12.2023, as submitted by the Respondent No.5 in its present Action Taken Report:

- (ii) Pass such other/further order(s) as this Hon'ble Tribunal may deem fit and proper in the facts & circumstances of the case.



**RESPONDENT NO.5  
(M/S AMRIT BOTTLERS PVT. LTD.)**

**THROUGH**



**ANUBHAV ANAND ARON, ABHINAV ANAND**

**(Advocates for the Respondent No.5)**

A-901, Apex Golf Avenue, Sector-1,  
Greater Noida (West), U.P. – 201 306

**Mob:** 9811764256, 9582416270

**Email:** abhinav.legal@gmail.com

Place: **NEW DELHI**

Date: **20/3/2024**

BEFORE THE NATIONAL GREEN TRIBUNAL,

PRINCIPAL BENCH, NEW DELHI

(Original Application No. 584 of 2022)

IN THE MATTER OF:

Durga Prasad Yadav & Ors.

..... Applicant

Versus

State of Uttar Pradesh & Ors.

..... Respondents

AFFIDAVIT

I, Arjun Das Vaswani aged about 59 years S/o Sh. Khattu Mal Vaswani working as Head - Administration with M/s Amrit Bottlers Pvt. Ltd. having its manufacturing Unit at: Chandpur Harbans, Allahabad Road, P.O. - Dabhasemar, District - Ayodhya, Faizabad, U.P. - 224 133 (the Respondent No.5 herein) do hereby solemnly affirm state as under:-

1. That I am working as Head - Administration with *M/s Amrit Bottlers Pvt. Ltd.* (the Respondent No.5 herein) and I am well conversant with the facts of the case, as such I am competent to swear this affidavit.
2. That the accompanying Action Taken Report has been drafted by my Counsel under my instruction and the content of the same have not been repeated herein for the sake of brevity and the same may kindly be read as part and parcel of the present Affidavit.
3. That I have read and understood the content of the accompanying Action Taken Report and present Affidavit and the same are true and correct to my knowledge and nothing material has been concealed there from.

VERIFICATION:

Verified at *Faizabad* on this *20* day of *03* / 2024 that the contents of above affidavit are true and correct to the best of my knowledge and belief. No part of it is false and nothing material has been concealed therefore.



मनीश कुमार श्रीवास्तव  
आप विवेक ला.नं. 131  
कचहरी उ.प्र.

मनीश कुमार श्रीवास्तव  
आप विवेक ला.नं. 131  
कचहरी उ.प्र.

To,  
AMRIT BOTTLE PVT. LTD.  
CHANDPUR HARBANS DABHASEMAR FAIZABAD UP - 224133

Date: 27.02.24

Kind Attn.: Mr. Ram Bharosa  
Sub. : ETP UF-RO Installation-commissioning completion.  
AMENDMENT NO. : ABHO-PO52400257-1  
P.O NO. : ABHO-PO52400257, dtd.- 20.09.23

Dear Sir,

This is to inform you that the ETP UF-RO installation and commissioning has been completed successfully.

below are the installation jobs completed.

1. UF plant treated water (permeate) storage tank
2. RO plant treated water (permeate) storage tank and degasser system
3. Reject water storage tank
4. Carbon filter
5. Ultrafiltration (UF) treatment system
6. Reverse Osmosis (RO) treatment system
7. Pumps and interconnecting pipelines between storage tanks and UF-RO equipment
8. Electrical panel & cabling jobs

Post completion of installation works, trials have been taken and commissioning of UF-RO plant is completed successfully.

ENE team would be at site for next 25-30 days to check electrical and instruments for fine tuning.

Thanking You,

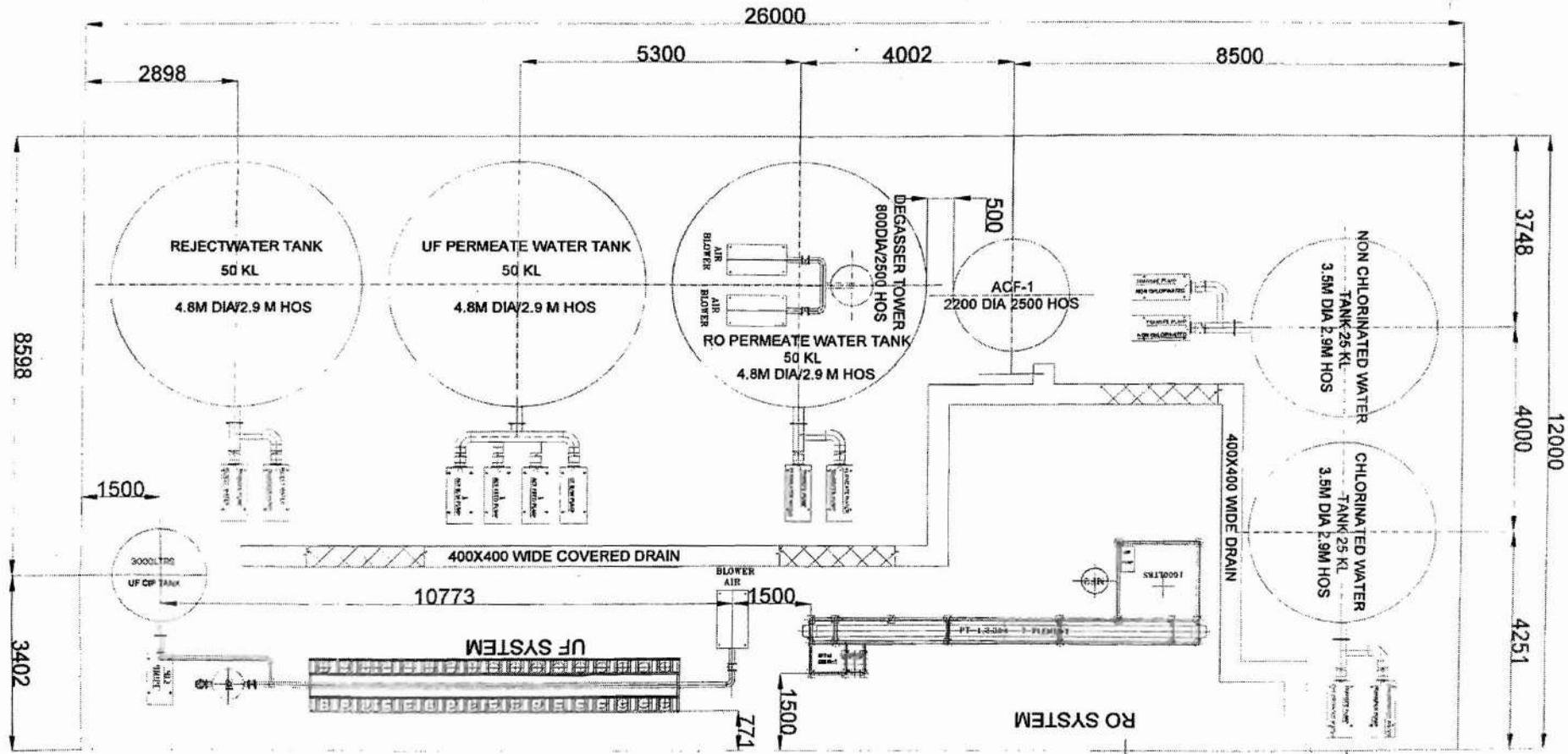
Yours truly

BAPI DEBNATH

For ENE FLUIDTEK PVT. LTD.



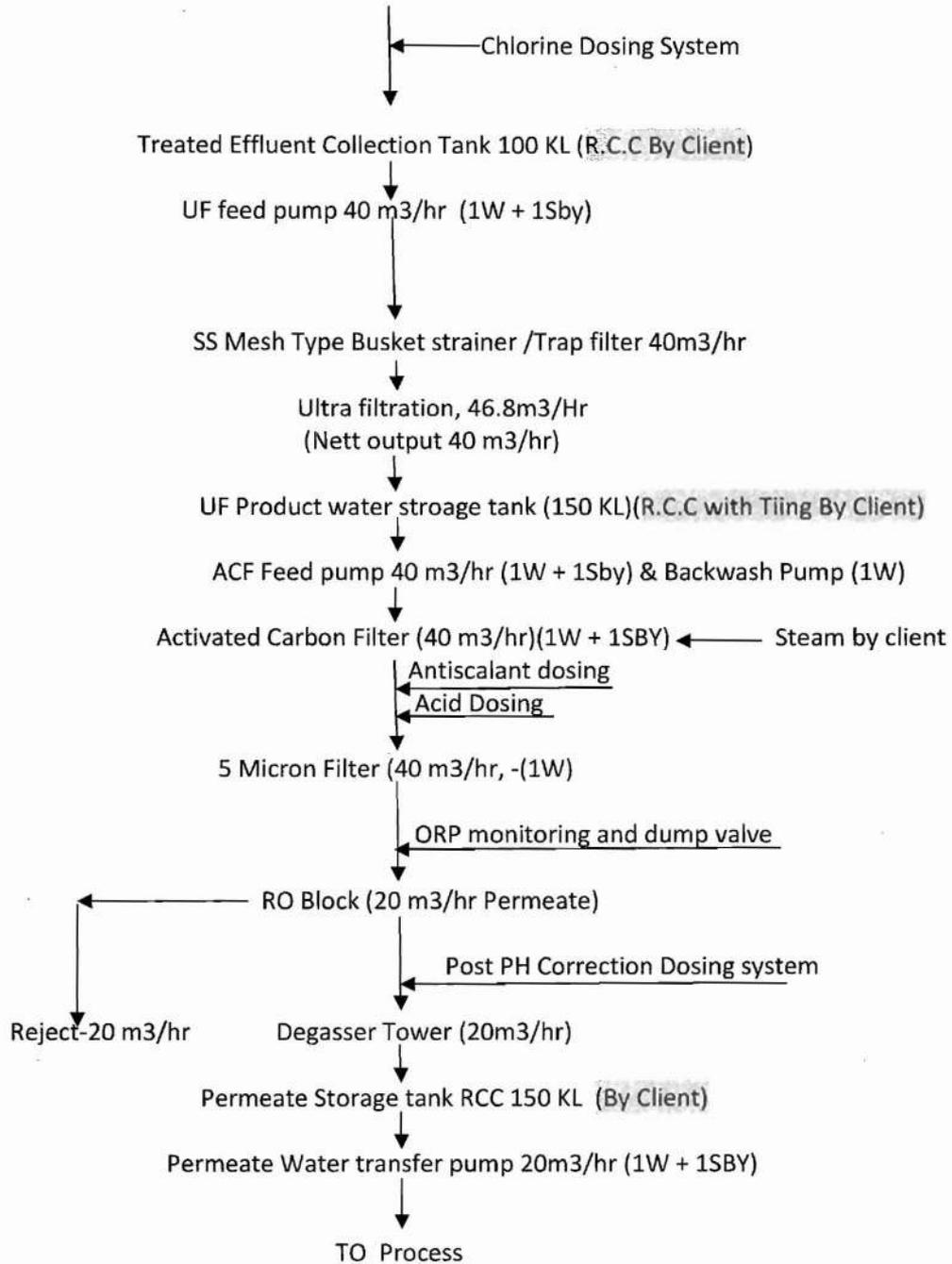
Authorised Signatory



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Checked By: [Name]

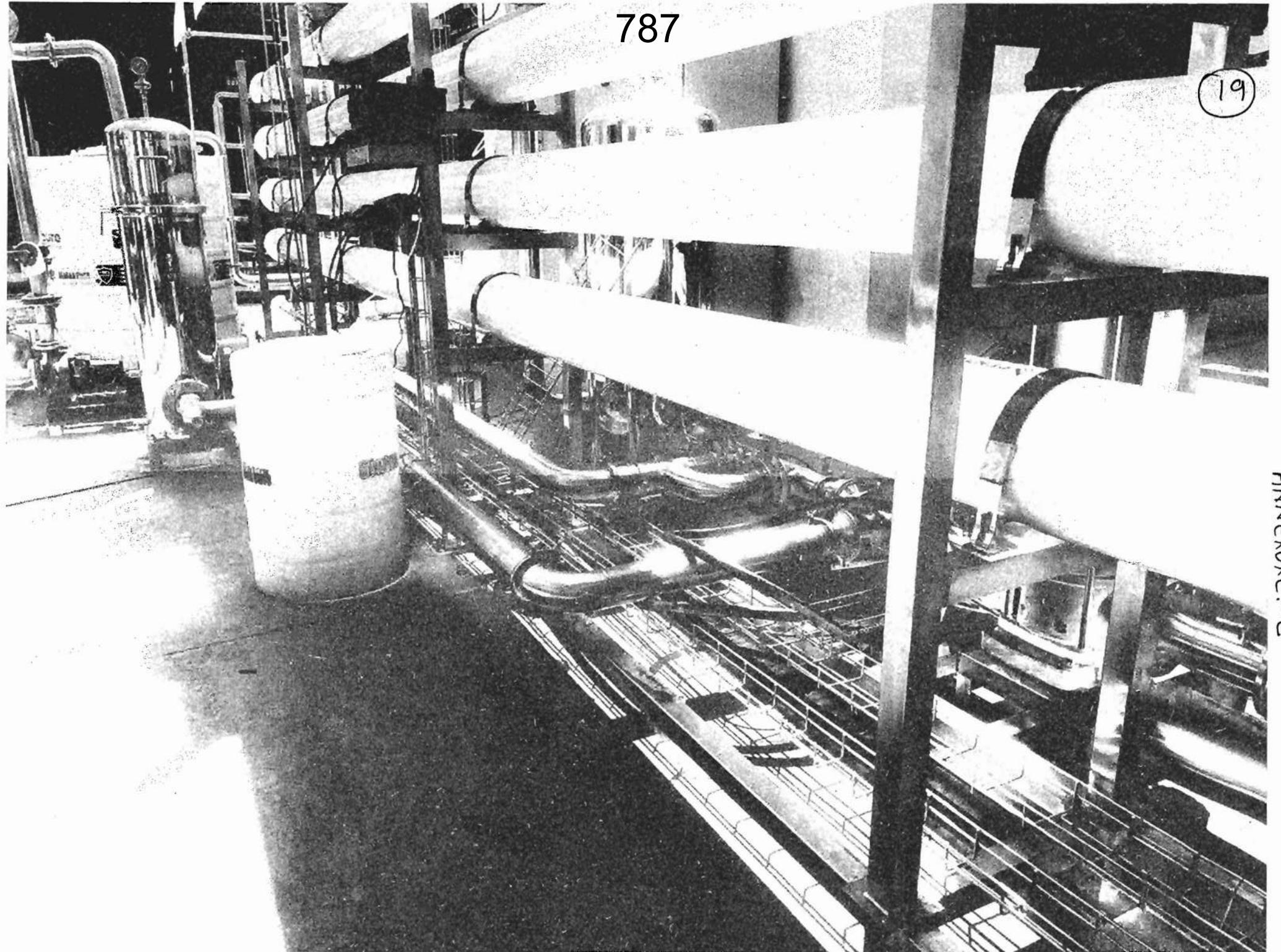


**ANNEXURE – I**  
**TREATMENT SCHEME**  
**TREATMENT SCHEME FOR 20 M3/HR TERTIARY SYSTEM**



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ANNEXURE - C

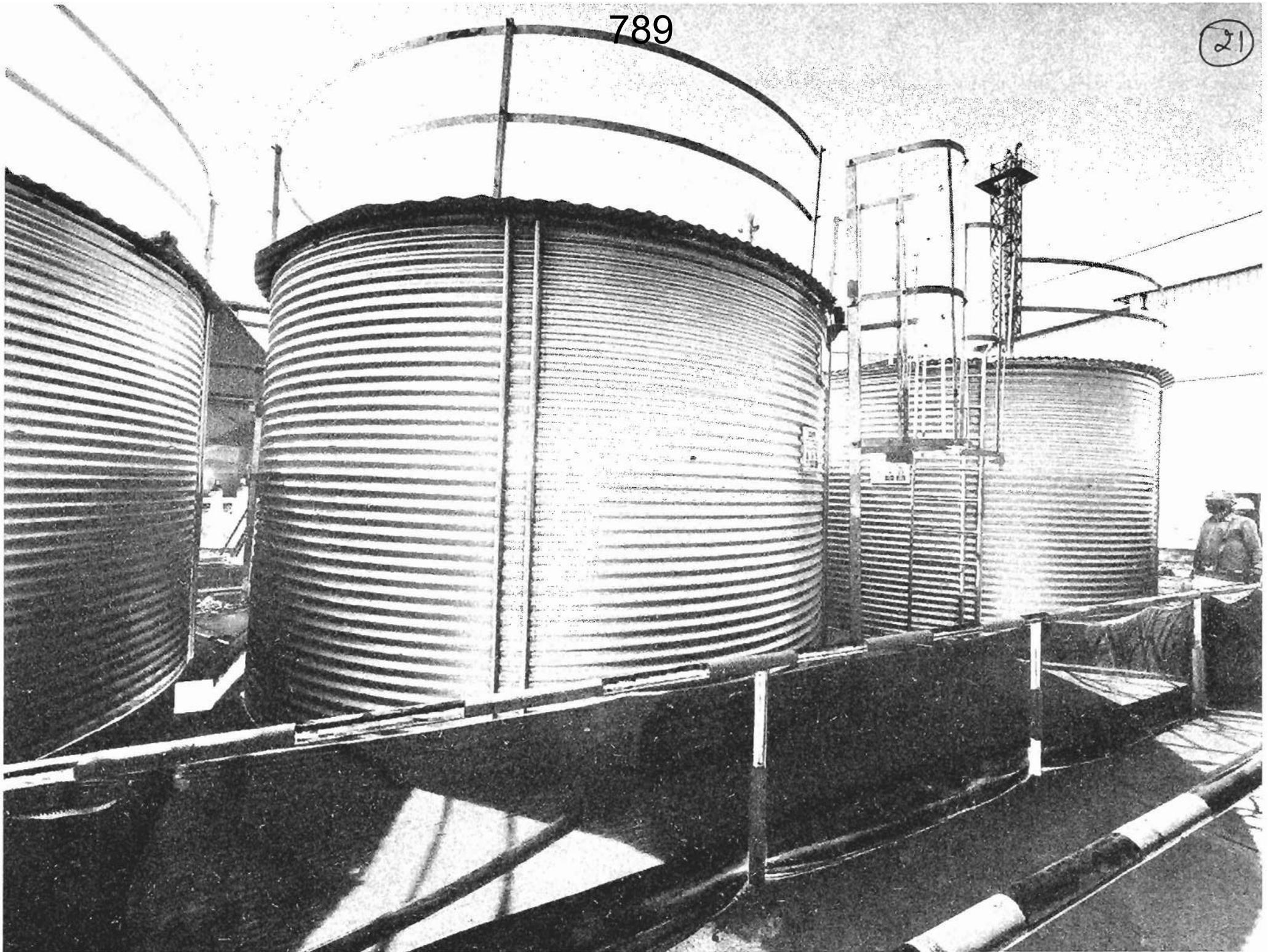
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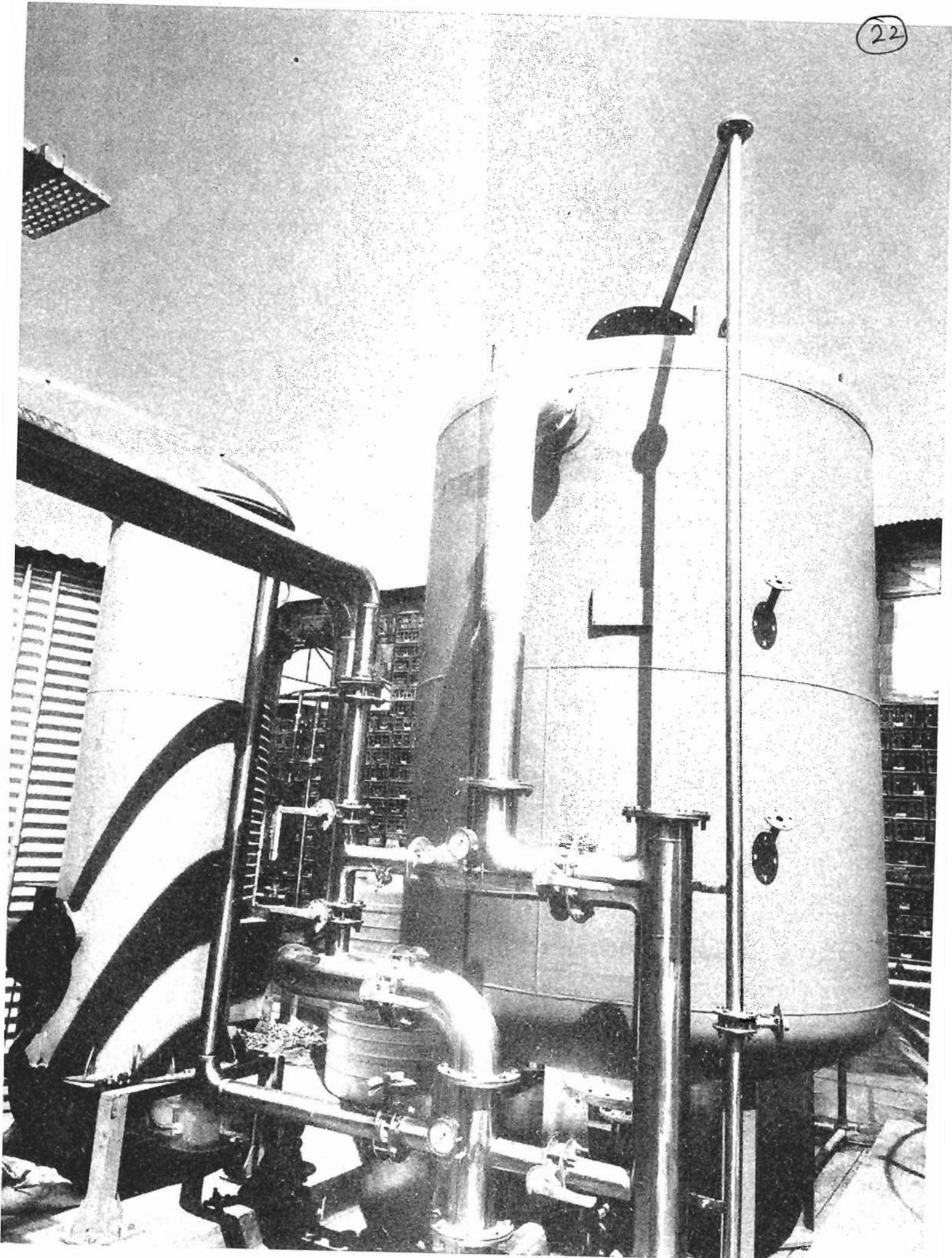
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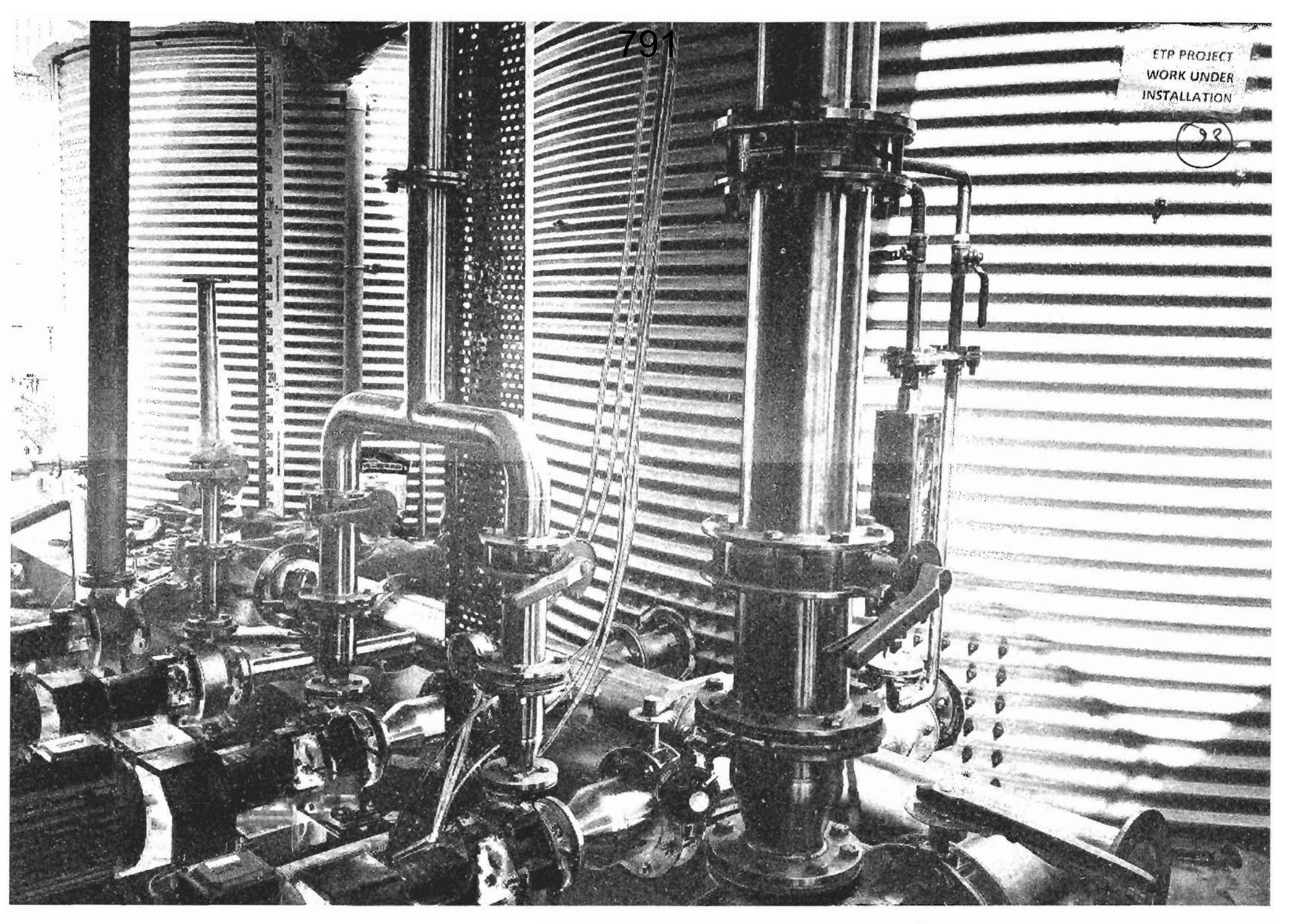


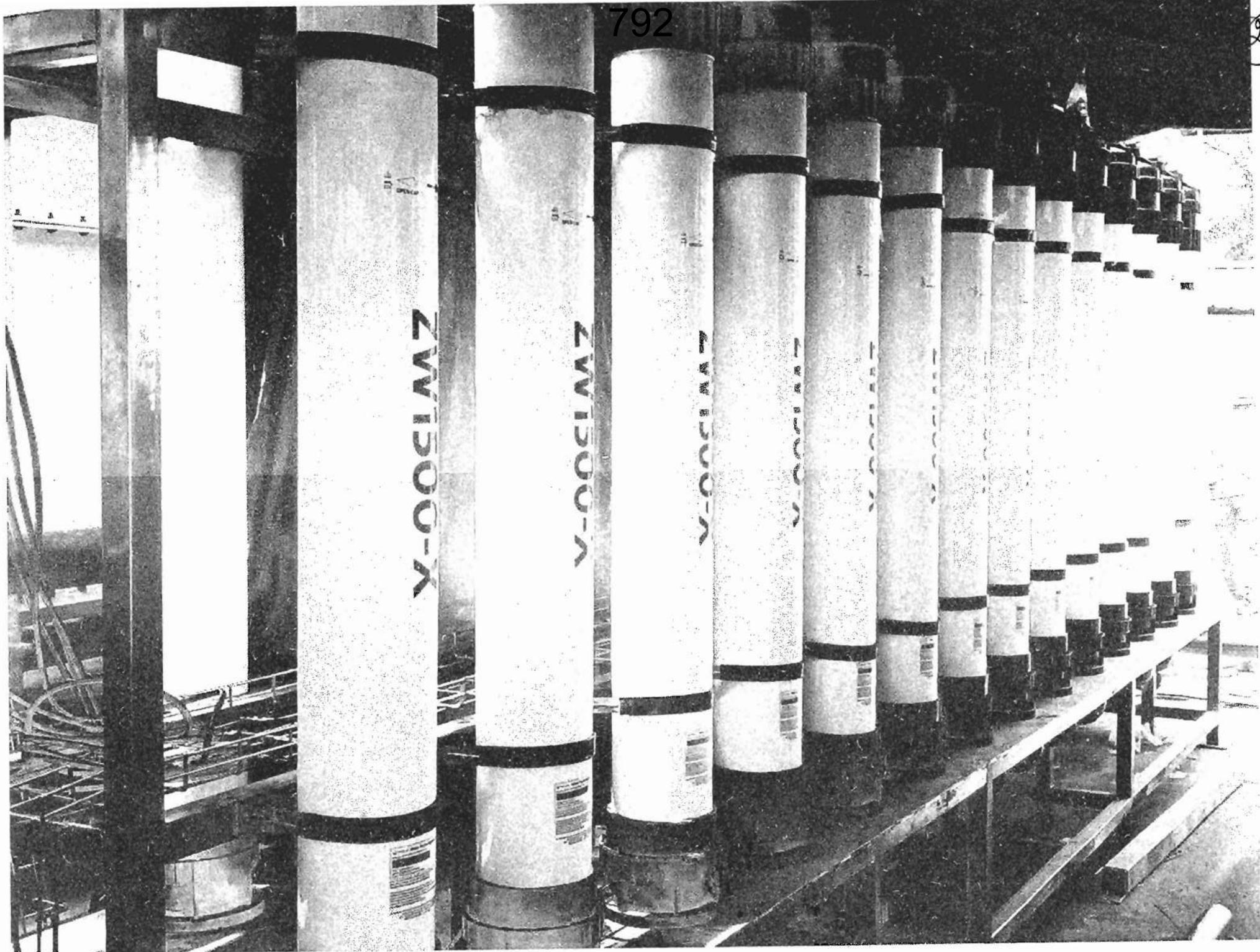


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ETP PROJECT  
WORK UNDER  
INSTALLATION

98







**Table showing the details of CSR activities undertaken by the Respondent No.5 during preceding year 2021-22; 2022-23 & 2023-24**

**Year 2021 – 22:**

S.No.	Salient CSR Project / Activity	Amount Spent (Rs)
1.	Eradicating hunger, Poverty and Malnutrition, Promoting Healthcare including preventive healthcare	97,86,356.41
2.	Livelihood enhancement projects	85,449.00
3.	Facilities for senior citizens	1,97,996.00
4.	Relief Activities	10,00,000.00
5.	Conservation of Natural resources	2,66,200.00
6.	Ensuring Environmental sustainability.	26,80,091.05
7.	Education	1,19,198.00
8.	Restoration	33,500.00
	<b>Total</b> (Rupees One Crore Forty One Lakh Sixty Eight Thousand Seven Hundred Ninety and Forty Six paise)	<b>1,41,68,790.46</b>

**Year 2022 – 23:**

S.No	CSR project/ activity/ beneficiary	Sector covered within schedule VII	Location of the Project/ Program	Amount spent on the project or Programs (in Rs.)
1	Livelihood enhancement projects	Promoting education, including special education and employment enhancing vocation skills especially among children, women, elderly and the differently abled and livelihood enhancement projects.	Uttar Pradesh	11,44,900.00
2	Facilities for Senior Citizens	Improving gender equality, setting up homes and hostels for women and orphans, empowering women, setting up old age homes, day care centres and such other facilities for senior	Uttar Pradesh	5,99,810.00

		citizens and measures for reducing inequalities faced by socially and economically backward groups.		
3	HALWASIYA SPORT	training to promote rural sports, nationally recognized sports, paralympic sports and Olympic sports	Uttar Pradesh	4,34,000.00
4	Food Safety and Standards Authority of India (FSSAI)	Purchase to four food cart	Uttar Pradesh	4,00,000.00
5	Ensuring environmental sustainability through various trust source	Ensuring environmental sustainability, ecological balance, protection of flora and fauna, animal welfare, agro forestry, conservation of natural resources and maintaining quality of soil, air and water including contribution to the 'Clean Ganga Fund' set-up by the Central Government for rejuvenation of river Ganga;	Uttar Pradesh	3,27,100.00
6	Renovation of primary schools near to factory	rural development projects.	Uttar Pradesh	1,27,924.00
7	Supporting health care	Eradicating poverty, hunger and malnutrition, promoting health care which includes sanitation and preventive health care	Uttar Pradesh	2,40,595.00
8	Supporting Education	Promoting education, including special education and employment enhancing vocation skills especially among children, women, elderly and the differently abled and livelihood enhancement projects.	Uttar Pradesh	4,76,845.00
9	Expenditure against CSR Activities	Expenses incurred for general Management and administration cost towards the functioning of CSR activities	Uttar Pradesh	2,68,016.00
10	Eradicating hunger, poverty and malnutrition	Eradicating hunger, poverty and malnutrition, promoting health care including preventive health care and sanitation including contribution to the Swach Bharat Kosh set-up by the Central Government for the promotion of sanitation and making available safe drinking water.	Uttar Pradesh	13,10,990.00
<b>TOTAL</b> (Rupees Fifty Three Lakh Thirty Thousand One Hundred and Eighty only)				<b>53,30,180.00</b>

Year 2023 – 24:

S.No	CSR project/ activity/ beneficiary	Sector covered within schedule VII	Location of the Project/ Program	Amount spent on the project or Programs (In Rs.)	Amount spent direct / implementing agency
1	Supporting Education	Promoting education, including special education and employment enhancing vocation skills especially among children and unit has procured land measuring 2624 sqr mtr near medical college Ayodhya for development of 8 <sup>th</sup> standard educational school wherein education to local population shall be imparted.	Uttar Pradesh	3,03,45,750/-	Amrit Bottler Private Limited & Bhagwani devi Social Service Foundation
2	Facilities for Senior Citizens	Improving gender equality, setting up homes and hostels for women and orphans, empowering women, setting up old age homes, day care centres and such other facilities for senior citizens and measures for reducing inequalities faced by socially and economically backward groups.	Uttar Pradesh	1,25,087/-	Bhagwani devi Social Service Foundation
3	Ensuring Environmental Sustainibility	Safeguarding environmental sustainability, ecological balance, protection of flora and fauna, animal welfare, agroforestry, conservation of natural resources and maintaining a quality of soil, air and water	Uttar Pradesh	6,00,000/-	Amrit Bottler Private Limited
4	Supporting health care	Eradicating poverty, hunger and malnutrition, promoting health care which includes sanitation and preventinve health care	Uttar Pradesh	12,38,989/-	Amrit Bottler Private Limited

5	Livelihood enhancement projects	Promoting education, including special education and employment enhancing vocation skills especially among children, women, elderly and the differently abled and livelihood enhancement projects.	Uttar Pradesh	₹ 16,19,623/-	Bhagwani devi Social Service Foundation
6	Expenditure against CSR Activities	Expenses incurred for general Management and administration cost towards the functioning of CSR activities	Uttar Pradesh	2,68,016/-	Amrit Bottler Private Limited
7	Eradicating hunger, poverty and malnutrition	Eradicating hunger, poverty and malnutrition, promoting health care including preventive health care and sanitation including contribution to the Swach Bharat Kosh set-up by the Central Government for the promotion of sanitation and making available safe drinking water.	Uttar Pradesh	7,25,769/-	Amrit Bottler Private Limited
<b>TOTAL</b>			<b>Rs.3,49,23,234/-</b> <b>(Rupees Three Crore Forty Nine Lakh Twenty Three Thousand Two Hundred and Thirty Four only)</b>		

# PRAGYA AAATP6387

Aggarwal Chambers-I, 4th Floor, Main Vikas Marg,  
Shakarpur, Delhi-110 092. Tel.: 2225207, 2455245

No. 198

Dated 29-03-2023

Received with thanks from Mrs./Mr./M/s. Amrit batte

the sum of Rupees one lakh twenty five thousand by Cash / Cheque / Demand Draft No. ....

Dated 29/03/2023 drawn on .....

Rs. 1,25,000

Received by

*[Signature]*  
Treasurer

ANNEXURE:- E(CO114)

# कालीबाड़ी टेम्पल ट्रस्ट

कालीबाड़ी मार्ग, घसियारी मंडी, लखनौ - २२६ ००१

काली बाड़ी टेम्पल ट्रस्ट

काली बाड़ी मार्ग, घसियारी मण्डली

लखनऊ - २२६००१

KALI BARI TEMPLE TRUST

Kali Bari Marg, Ghasiyari Mandi

LUCKNOW - 226001

No

Dated 29/08/2022

To

Shri Rakesh Ladhani Ji,

Dear Sir,

It gives us immense pleasure and pride to announce that we Kali Bari Temple Trust is going to celebrate 159<sup>th</sup> year of Foundation day which is also popularly known and regarded as "Pratishtha Diwas" of Kali Bari temple which is situated at the heart of our city Lucknow in Ghasiyari Mandi, Qaiserbagh.

Kali Bari Temple of Ghasiyari Mandi is 159 years old Maa Kali temple and it is regarded as one of the oldest and proudest holy temple for each and every faith of people from across the globe. Each year during this occasion of Pratishtha Diwas, lakhs and lakhs of devotees from across the globe and of all religion and culture visit the temple premises to pay their homage to Maa Kali and perform their Pooja Archana. Each year August 14<sup>th</sup> is commemorated as "Pratishtha Diwas" of Kali Bari temple.

On this auspicious occasion of "Pratishtha Diwas" we are going to organize the attractive stage program "Musical Evening" on 18<sup>th</sup> of September 2022 (Saturday) at Ravindraalay auditorium, Charbagh, Lucknow. Renowned and prominent troupe "Musical" of Mrs. Donna Ganguly w/o Mr. Sourav Ganguly is going to perform on Maa Kali, also one of the promising and well renowned singer of Kolkata Mr. Raghab Chatterjee who is a student of Pt. Ajoy Chakraborty and Ustad Hashid Khan will also going to perform and entertain us with his melodious voice during the program.

By conducting these activities we raise funds for our ceaseless philanthropic activities run by Kali Bari Temple Trust across the year, like educating poor children, donating funds to needy people, free vaccination program, free eye camp, free medicine and health checkup for our poor and needy people of the society. I am glad to say all the said philanthropic activities were incessantly conducted during the period (2020-2021) of ongoing Covid-19 restrictions / protocol too, which was implemented by Government of India (GOI).

Just like previous years, you have always been a source of support and always helped us during each and every time we have asked for anything. With the same faith and credence we as Kali Bari Temple Trust request you to kindly shower your blessings upon us this year too in helping and supporting us in organizing this event successful by providing or allocating us with a token amount of ₹1,00,000/-.

Hoping for your august presence & blessings.

With blessings of Maa Kali,

*Abhishek Sarkar*

(Abhishek Sarkar)

President - Trust

Kali Bari Temple

Ghasiyari Mandi, Cantt., Rd. Lucknow

-91 9838 233 333

Abhisheksarkar.cu@gmail.com

← 2022

(32)

B21  
C.

Soc-9, Vrindavan Yojna, Raibareli Road, Lucknow, 226014

9044069616

## Student Fee Receipt

Receipt Date: 31 Mar 2023      Receipt No: V23-402  
 Student Name: KANAK PANDEY      Admission No: V-2360  
 Class & Section: X B      Batch Year: 2023-24  
 Installment: Installment 1, Installment 2, Installment 3, Installment 4, Installment 5, Installment 6, Installment 7, Installment 8  
 Payment Status: Completed

## PARTICULARS

## AMOUNT

Education fee	5200
Computer fee	800
Exam fee	600
Library fee	900
Library fee	700
Science fee	1500
Magazine Fee	400
Career Counselling	600
Flun	0
Total	7400
Discount	1000
Total Paid Amount	76400



34

(11)



# भारत प्रबन्धन सेवा सचिवालय

रामनगर कालोनी, अयोध्या (फंजावा)

1163 दिनांक 22/11/53

श्री Amrik Bhattarai Sir  
Chandpur Harbans, Aodhya  
मोग राशि (राबों में) ...  
प्रमाणपत्र किया।

भारत प्रबन्धन सेवा सचिवालय, अयोध्या

35

(443)



# भारत प्रकल्प सेवा समिति

रामनगर कालोनी, अयोध्या (पंजाब)

नं. 11

श्री ... Anrit Bottom Pvt Ltd  
पता ... Chandpur, Harbans, Ayodhya  
सहयोग राशि (राशियों में) ... Twenty five thousand

संस्थान्यवाक पाडा किया।

250

36



# भारत प्रहाराद रोवाराणि

रामनगर कालोनी, अयोध्या (केंद्राव)

नं. 11

श्री ... Amrik Batters Rk-U  
... Chandpur Hobson, Ayodhya  
... Twenty five Handed only

सहयोग (शब्दों में)

किया।

₹ 1500/-

X



TAX INVOICE									
<b>Name:</b> Halwasya Sports LLP TCG 3/3, Vibhuti Khand, Gomti Nagar, Lucknow - Uttar Pradesh 226010 <b>State:</b> Uttar Pradesh <b>GST No.:</b> 09AAOFT15999P1Z0			<b>Name:</b> Anrit Bottlers private limited <b>Address:</b> 4TH FLOOR SHAJIMAR LD PLAZA, 5/C/P, SECTOR 5, BHOGTANATH MARKET, INDRA NAGAR, LUCKNOW <b>State:</b> Uttar Pradesh <b>GSTIN:</b> 09AACCA479411ZA						
<b>Invoice no:</b> TC22-23-02 <b>Date of Invoice:</b> 10 February 2023			<b>Place of Supply:</b> Uttar Pradesh <b>State Code:</b> 09						
S No	Description of Services	SAC code	Taxable Value (Rs.)	CGST		SGST		IGST	
				Rate (%)	Amount	Rate (%)	Amount	Rate (%)	Amount
1	Towards Awadh Golf League Team Ownership Service	9996	3,50,000.00		31,500.00		31,500.00	-	-
<b>Total</b>			<b>3,50,000.00</b>		<b>31,500.00</b>		<b>31,500.00</b>		
<b>Total Value of Service</b>								<b>3,50,000.00</b>	
<b>Total CGST (In Rs.)</b>								<b>31,500.00</b>	
<b>Total SGST (In Rs.)</b>								<b>31,500.00</b>	
<b>Total IGST (In Rs.)</b>								<b>-</b>	
<b>Round Off (In Rs.)</b>								<b>-</b>	
<b>Total Invoice Value</b>								<b>4,13,000.00</b>	
<b>Invoice Value (In words):</b>			Four Lacs Thirteen Thousand Only						
<b>Amount subject to Reverse charge</b>			NA						
<p>Firm No. ABA-1104            Email: statements@halwasiyagroup.com            Address: TCG 3/3 (Next to Plumeria) Vibhuti Khand, Gomti Nagar, Lucknow,            Pin code - 226010            Kindly issue a cheque/draft in favour of M/s Halwasya Sports LLP            Bank Account No. - 922020007924779            IFSC Code - UTIB0000473 with Axis Bank Ltd            Branch Address - 29 CC, Bassant Lok Complex Vasant Vihar            Income Tax Permanent Account Number (PAN) AAOFH5999P</p>									
								<p>For Halwasya Sports LLP              (Authorized Signatory)</p>	

Halwasya Sports LLP U PIN ABA 1104

Sankat Bhawan, A-10, Aruna Asaf Ali Marg, Connaught Place Institutional Area, New Delhi-110067 T +91 11 4950 0300  
 Ananta Avenue, TCG 3/3 (Next to Plumeria) Vibhuti Khand, Gomti Nagar, Lucknow 226010 T +91 8090010522  
 awadhisgolfleague@halwasiyagroup.com

38

[Faint, mostly illegible handwritten text, possibly in a South Asian script, covering the majority of the page. Some characters are difficult to discern due to the dark background and low contrast.]

SIMPLE  
EDUCATION  
FOUNDATION



39

UAN: AANTS6089GF20211  
PAN No: AANTS6089G  
FCRA: 231661837

*Receipt Date: 22/11/2022*

*Receipt No: SEF/DON/037/2022-23*

*Donation Date: 21/11/2022*

*Received with thanks from: Amrit Bottlers Private Limited*

*Address/Email of Donor: ALLAHABAD ROAD, CHANDPUR HARBANS/ deepaklakhmani@cocolafzd.com*

*PAN of Donor: AACCA4794J*

*Donation Amount: INR 1,00,000/-*

*Sum of Rupees (in words): One Lakh Only*

*By Cash/Online/Cheque\*: Online*

*For Simple Education Foundation*

सहकार नहीं सहकार

बिना सहकार नहीं उद्धार



# सहकार भारती

## उत्तर प्रदेश

अध्यक्ष  
श्री. जगदीश नारायण  
मो. 9927924653

संपर्कस्थल : सहकार भारती 100, न्यू बी ब्लॉक, बांसलसफा  
विभाग, आवास, इंदौरसफा, लखनऊ, उ.प्र. - 226001

सहसंस्थापक  
श्री. हरिचंद्र उपाध्याय  
मो. 9450237519

क्रांक 334/BEC/22

दिनांक 18/12/2022

सेवा में

श्री. हरिचंद्र उपाध्याय  
अभूत स्वाध्याय प्राइवेट लिमिटेड

विषय सहकार भारती की प्रदेश कार्यकारिणी की बैठक, हस्तिनापुर, मेरठ-स्मारिका हेतु विज्ञापन/आर्थिक सहयोग का निवेदन।

सम्पूर्ण भारत वर्ष में "बिना सहकार नहीं सहकार, बिना सहकार नहीं उद्धार" घोष वाक्य के साथ, सहकारिता के क्षेत्र में राष्ट्रीय स्तर पर कार्य करने वाला "सहकार भारती" एकमात्र संगठन है। सहकारिता का प्रचार-प्रसार एवं वृद्धि करने का कार्य मूलतः सहकार भारती द्वारा ही किया जा रहा है। वर्तमान में सम्पूर्ण भारतवर्ष में 27 प्रदेशों तथा 700 से अधिक जिलों में सहकार भारती कार्यरत है। उत्तर प्रदेश में जिसकी इकाईयों का गठन 75 जिलों और 17 महानगरों में हो चुका है और सभी इकाई सक्रिय रूप से कार्य कर रही है।

सहकारिता हमारे देश की सांस्कृतिक धरोहर तथा प्राचीन परंपरा रही है। सहकार भारती, शहरी और ग्रामीण क्षेत्रों में सहकारी समितियों का एक सशक्त, निरवरोध और समर्पित सचम दान और सहकारी आंदोलन के तत्व तथा भाव का प्रसार करने वाली सहकारी समितियों की श्रृंखला बनाने की परिकल्पना करता है। सहकारिता की शुद्धि तथा वृद्धि करने की प्रक्रिया का सहकार भारती नेतृत्व कर रहा है।

हमें आपको यह अवगत करते हुए प्रसन्नता हो रही है कि सहकार भारती उ0प्र0 की प्रदेश कार्यकारिणी की बैठक जनपद मेरठ में "मोती धनस अयोध्यापुरी मण्डप, हस्तिनापुर, मेरठ, उ0प्र0 में दिनांक 07 एवं 08 जनवरी 2023 को होने जा रही है।

सहकारिता के माध्यम से देश का स्थायी आर्थिक विकास करने हेतु आपका अनूत्न्य समर्थन तथा आर्थिक सहयोग की प्रार्थना रहेगी। सहकार भारती उ0प्र0 की प्रदेश कार्यकारिणी की बैठक के अवसर पर एक स्मारिका का प्रकाशन किया जाएगा। आपकी सस्था/सहकारी समितियों से विज्ञापन के रूप में सहयोग/योगदान देने की प्रार्थना करते हैं। अतः आपसे अनुरोध है कि सलग्न फॉर्म द्वारा 31 दिसम्बर 2022 तक विज्ञापन/सहयोग, प्रदेश कार्यकारिणी संयोजन समिति को प्रेषित करने की कृपा करें।

सहकार भारती उ0प्र0 आपके सहयोग और योगदान के लिए आपका हार्दिक धन्यवाद करती है।

भवदीय

(हरिचंद्र उपाध्याय)  
अध्यक्ष, उत्तर प्रदेश

सम्पर्कसूत्र

- (1) श्री जगदीश नारायण मट्ट, मो0नं0- 8902178796 (2) श्री हीरेन्द्र कुमार मिश्रा, मो0नं0-99415582551  
(3) श्री कृष्ण कुमार ओझा, मो0नं0-9235636283

50,000/-

558 2566

(41)

**A 2 Z AUTO SOLUTIONS**

Regd. Office: A-201, Krishnalok Colony, Phase-II Kanpur Road, Lucknow-226401(U.P.)  
E-mail: [a2zauto518@gmail.com](mailto:a2zauto518@gmail.com), Mobile No. 9935807484, 9454684984.

A X H P S I 4 9 8 Q I Z C

**TAX INVOICE**

Invoice No: TI-21-2022-23

Date of Issue: 18-10-2022

Buyer's Name: Amrit Bottlers Pvt Ltd. Address: Chandpur Harbans Dabhasemar Ayodhya- Faizabad (U.P.) State & Code: U.P (09) GSTIN: 09AACCA4794J1ZA Address of Supply: Chandpur Harbans Dabhasemar Ayodhya- Faizabad (U.P.)		Consignee's Name: Address: Name Of State & Code: U.P (09) GSTIN:		
Description Of Goods	HSN/SAC Code	Qty/Unit	Unit Rate	Amount (Rs.)
Supply & Fabrication of Food Carts ( As Per Your Requirement ).	2431	04 Nos.	Rs.84745.76	Rs.338983.05
Any Other Pre Delivery Charges				
Total Assessable Value				Rs.338983.05
C.G.S.T. @ 9%				Rs.30508.47
S.G.S.T. @ 9%				Rs.30508.47
I.G.S.T. @				NIL
Invoice Value: Rs. Four Lac Only.				Rs.400000.00

For A 2 Z Auto Solutions

Authorized Signatory

Signature of Supplier/ Authorized Representative

**Terms & Conditions**

Goods once sold will not be taken back.  
Our Responsibility ceases after the goods have left premises.  
All disputes are subject to Lucknow Jurisdictions.

**OUR BANK DETAILS:-** A/C. NAME - A 2 Z AUTO SOLUTIONS, BANK-UCO BANK,  
BRANCH- CHANDRAWAL, LUCKNOW (U.P.), A/C. NO - 13090510006245, IFS CODE - UCBA0001309.

(42)

**A 2 Z AUTO SOLUTIONS**

Regd. Office: A-201, Krishnalok Colony, Phase-II Kanpur Road, Lucknow-226401(U.P.)

E-mail: [a2zauto518@gmail.com](mailto:a2zauto518@gmail.com), Mobile No. 9935807484, 9454684984.

N O 9 A X H P S I 4 9 8 Q I Z C

**TAX INVOICE**

Invoice No: TI-21-2022-23

Date of Issue: 18-10-2022

Recipient/Buyer's Name: Amrit Bottlers Pvt Ltd. Address: Chandpur Harbans Dabhasemar Ayodhya- Faizabad (U.P.) Name of State & Code: U.P (09) GSTIN: 09AACCA4794J1ZA Place of Supply Chandpur Harbans Dabhasemar Ayodhya- Faizabad (U.P.)		Consignee's Name: Address: Name Of State & Code: U.P (09) GSTIN:			
S.No.	Description Of Goods	HSN/SAC Code	Qty/Unit	Unit Rate	Amount (Rs.)
01	Supply & Fabrication of Food Carts ( As Per Your Requirement ).	8431	04 Nos.	Rs.84745.76	Rs.338983.05
Any Other Pre Delivery Charges					
Total Assessable Value					Rs.338983.05
C.G.S.T. @ 9%					Rs.30508.47
S.G.S.T. @ 9%					Rs.30508.47
I.G.S.T. @					NIL
Total Invoice Value: Rs. Four Lac Only.					Rs.400000.00

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BRANCH- CHANDRAWAL, LUCKNOW (U.P.), A/C. NO - 13090510006245, IFS CODE - UCBA0001309.



8/8/22 - 60,000.00

557

64

**SBI****NIT TRICHY INSTITUTION FEES.**

NIT CAMPUS., THANJAVUR ROAD, THUVAKUDI, . TIRUCHIRAPPALLI-620015

Date: 08-Aug-2022

**Receipt for State Bank Collect Payment****SBCollect Reference Number**

DUJ5284270

**Category**

2021 ADMITTED ALL PG COURSES

**ROLL NO**

202121019

**NAME OF THE STUDENT**

NAYANSHI PATHAK

**SPECIALIZATION**

Chemical Engineering

**ADMITTED YEAR**

2021

**CATEGORY**

Open-EWS

**SEMESTER**

III

**1.HOSTEL(TYPE YES OR NO)**

yes

**TUTION FEE**

35000

**ANNUAL FEE**

12100

**2.HOSTEL RENT AND FESTIVAL(TYPE AMT OR 0)**

12400

347

45



سندھو ساکھا سنگم کلچرل ٹرسٹ

Sindhu Sakha Sangam Cultural Trust

Culture • Tradition • Generation

Reg. E-8634/Thane

M. : 9819151610

9810474491

8383057610

Mahalaxmi Apt., Behind Venus Talkies, Opp. Block C-539, Sec. - 25, Ulhasnagar - 4, Dist. Thane  
 Web. : www.sindhusakhasangam.com E-mail : sindhusakhasangamsss@gmail.com

Bill No. 20

Date 28/08/22

vs. Amrit Bottlers Pvt. Ltd.  
 (Ayodhya.)

Please draw the cheque in favour of NEFT to  
Sindhu Sakha Sangam Cultural Trust

Show Title Sindhya Ji Khushbu & I Love You

Date / Time / Place Ayodhya on 15th Aug. 22

Artist's fees for performing Nirbhayavati Sindhya Ji Khushbu & Comedy Play I Love You, By 21 Artists	82000	00
--	-------	----

Amount in words Eighty Two  
Thousand Only.

Total 82000 00

Adv. —

Received on 20/08/22 Balance 82000 00

Received

For Sindhu Sakha Sangam Cultural Trust

For Sindhu Sakha Sangam

Byusan

Chairman Auth

(46)

Medanta Holdings Pvt. Ltd.

Medanta-Lucknow

GSTIN : 09AAICM9846K1ZN / PAN No : AAICM9846K

## BILL OF SUPPLY

## Intermediate Draft Report

Bill No		Bill Date	: 27/06/2022 14:04
Bill Id	: XXXX/XXXX	IPD No.	: 20553675
Ref No	: ML10131387	Bod	: 612
Bill Address	: Male / 26Y OM 6D	Ward	: ICU6 MICU
Bill Date	: Vram Khand ,Gomti Nagar,Lucknow	Discharge Date	: [REDACTED]
Bill Name	: 26/06/2022 15:31	Attending Doctor	: Dr Abhai Verma & Team
Bill Doctor	: Mr. Prashant Dubey	Billing Group	: CASH PAYMENT
STATE CODE	: Dr Abhai Verma & Team	Employer	:
Bill Not Defined	: 09		

Bill with Package details	Date	Manufacture r Name	Batch/Expiry Date	Qty	Total
Room Charges				2.00	500.00
Food Bank				4.00	2800.00
Critical Care Charges				2.00	800.00
ICU Room Charges				2.00	8900.00
Lab Charges				18.00	16090.00
Medical Consumable Charges				84.00	13029.50
Medical Procedures				9.00	2430.00
Miscellaneous Charges				1.00	350.00
Pharmacy Charges				119.00	50681.05
Radiology Charges				4.00	8700.00
Consulting Consultant Charges				5.00	4000.00
<b>Total</b>					<b>108280.55</b>
Payable By Others					0.00
<b>Total Bill Amount</b>					<b>108280.55</b>
Deposit					55000.00
MLCCRG/23040854/26/06/2022 15:33(By Credit Card- No.UPI ,Bank: ,Approval Code:299454)					55000.00
Net Payable					53280.55
Refund					0.00
Bill Outstanding					53280.55

PREPARED BY

One Lakh Eight Thousand Two Hundred Eighty And Fifty Five Only

27/06/2022 14:04

47



# OUDH CATERERS ASSOCIATION

(AFFILIATED TO FEDERATION OF ALL INDIA CATERERS)

27-II, Gokhle Marg, Lucknow - 226001

Contact : +91 7897000260, +91 9455657474, +91 9450982190

245

Date: 25/11/2020

Received with thanks from Amrit Battena

to the sum of rupees Twenty One thousand only

by Cheque/NEFT/RTGS No. AXIC 2218760233

in favour of Bank PNB / PAN-N. AACCAD

in account of Sponsorship

21000/-

(R.G)

For Oudh Caterers Association  
*[Signature]*

Soc Reg No 1110 2003 2004



# SAPNA FOUNDATION

SOCIAL ACTION FOR PROGRESSIVE NATION FOUNDATION (SAPNA)  
39, Avas Vikas Colony, Angooribagh, Faizabad, Distt. Ayodhya-224001

DARPAN ID : UP/2019/0235483  
Email : sapnafoundationayodhya@gmail.com

Mob.: 9450523275  
80G Reg.No.: AAEAS0342NF20221

रसीद क्र/Receipt No.

001

दिनांक/Date ... 16.06.22.

श्री/श्रीमती, सुश्री

अमृत वाटलस प्रा. लि.

मोबाइल नं०

7007296496

फोन नं.

AACCA4794J

पता

अयोध्या

सहयोग राशि / सामग्री

पांच हजार शक सौ मात्र

संस्था के विकास

सदस्यता/अन्य कार्यक्रम/सांस्कृतिक, सामाजिक प्रचार-प्रसार आदि के लिए सहयोग राशि सधन्यताद प्राप्त किया।

दानदाताओं को इस दान से आयकर में 50% की छूट मिलेगी।

₹ 5100/2

हस्ताक्षर प्राप्तकर्ता

IN 2360 - 12

July to March

16/1/22

Rest fees - 57,700/-

Leeknow Public School

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50

Medanta Holdings Pvt. Ltd.

Medanta-Lucknow

GSTIN : 09AAICM9846K1ZN / PAN No : AAICM9846K

## BILL OF SUPPLY

## Intermedate Draft Report

XXXX/XXXX	Bill Date	27/06/2022 15:44
ML10131387	IPD No.	20553875
Male / 26Y OM 6D	Bed	012
Viram Khand ,Gomti Nagar,Lucknow	Ward	ICU8 MICU
26/06/2022 15:31	Discharge Date	
Mr. Prashant Dubey	Attending Doctor	Dr Abhai Verma & Team
Dr Abhai Verma & Team	Billing Group	CASH PAYMENT
09	Employer	

Service with Package details	Date	Manufacture r Name	Batch/Expiry Date	Qty	Total
Verma & Team, Gastroentrology)					
DVCV000093-ICU Visit Critical Care(Dr CCM TEAM, Critical care)	27/06/2022			1.00	1000.00
DVCV000093-ICU Visit Critical Care(Dr CCM TEAM, Critical care)	27/06/2022			1.00	1000.00
<b>Visiting Consultant Charges(Subtotal)</b>				<b>6.00</b>	<b>5000.00</b>
<b>Visiting Consultant Charges(Subtotal)</b>				<b>6.00</b>	<b>5000.00</b>
		<b>Total</b>			<b>109280.55</b>
		<b>Payable By Others</b>			<b>0.00</b>
		<b>Total Bill Amount</b>			<b>109280.55</b>
		<b>Deposit</b>			<b>55000.00</b>
		MLCCRC/23040854/26/06/2022 15:33(By Credit Card- No UPI ,Bank: ,Approval Code:299454)			<b>55000.00</b>
		<b>Net Payable</b>			<b>54280.55</b>
		<b>Refund</b>			<b>0.00</b>
		<b>Bill Outstanding</b>			<b>54280.55</b>

PREPARED BY

One Lakh Nine Thousand Two Hundred Eighty And Fifty Five Only

Shiva Kant Thwari

Select Your Institute's Location

Lucknow, Uttar Pradesh

Select Your Institute

Lucknow Public Schools and Colleges, Luc

Select Your Institute's Area

Lucknow Public School, Vrindavan

S/R Number/Admission Number

V-2360

Consumer Details

Student Name	KANAK PANDEY
Father Name	SANTOSH KR PANDEY

Installment4	8900
Installment5	9800
Installment6	6000
Installment7	9800
Installment8	9800

Select Fee Type

Pratham Pandey

Class (6)A

Due Amount

June 22 To March 23

Total Amount 30000/-

31/5/22

**AUTO WALA**

G-3, 587 / 2, JAIN COMPLEX, KANPUR ROAD, BARGAWAN  
Lucknow UTTAR PRADESH 226012  
GSTIN No. : 09APEPS8738L1Z0



TAX INVOICE

Office Number 8808188888

Email : autowala2018@gmail.com

Customer Name	MUKESH KUMAR VISHNANI S/O BHAGWAN DAS VISHNANI	Invoice No	: 2022/23- 36
Address	53 / 14-C-10-N LUXA, CHHITUPUR VARANASI	Invoice Date	: 26-05-2022
City	: Varanasi (221010)	Mode Of Payment	: Credit
State	: UTTAR PRADESH	Aadhar Card	: --
Mobile No	: 9336901830	Dealer Fame II Code	: --
Temporary Address	: 38 TEJ KRISHNA KHERA KAKORI ,LUCKNOW (226107)	Dealer Code	: --
		Hypothecation	: --

We hereby submit our bill for transportation of your goods as under:

Description of Goods/Service	HSN Code	Qty	Rate	Amount
Model Name : GARIB RATH	87031010	1	115,095.23	115,095.23
Chassis No : M56BRAZG22C220059	<b>Taxable Amount</b>			: 115,095.23
Motor No. : BRAZG220059	<b>SGST @2.5%</b>			: 2,877.38
Controller No : --	<b>CGST @2.5%</b>			: 2,877.38
Charger No : --	<b>Ex Showroom Price</b>			: 120,849.99
Converter No : --	<b>Gross Amount</b>			: 120,849.99
Colour : WHITE (ALLOY)	<b>Round Off</b>			: 0.01
Battery : --	<b>Grand Total</b>			: ₹ 120,850.00
Company : --				
Battery Chemistry : --				
Battery No : --				
Battery Capacity : --				
A/C NAME- AUTOWALA A/C NO. - 533904010028104 IFSC - UBIN0553395 BANK NAME- UNION BANK OF INDIA BRANCH- ALAMBAGH LKO				

Rupees in Words : ₹ One Lakh Twenty Thousand Eight Hundred Fifty Only/-

**E & O E**

- 1 Goods once sold will not be taken back
- 2 Interest @ 18% p.a will be charged if the payment is not made with in the stipulated time.
- 3 Subject to 'Lucknow' Jurisdiction only

Customer Signature

**AUTO WALA**

Authorised Signatory

## Tax Invoice

INSURED DETAILS	
Policy Number : VA212778	Address of Service Provider: Off Code-38, Future Generali India Insurance Co. Ltd, Unit No.310, 3rd Floor, Cyber Heights, Vibhuti Khand, Gomti Nagar, Lucknow, Uttar Pradesh, Pincode - 226010
Invoice Number : 202209PNT0066240	
Reverse Charge : No	Area Code : Lucknow Branch Office
Name of Insured/Proposer : Mr. MUKESH KUMAR VISHNANI	FGI State Code : 09
Address : S/O BHAGWAN DAS VISHNANI, 53/14-C-10-N LUXA CHHITUPUR, VARANASI, VARANASI, UTTAR PRADESH, Pincode- 221010	FGI GSTIN Number : 09AABCF0191R3Z5
	FGI PAN Number : AABCF0191R
Place of Supply(State Code): 09	Intermediary Name \ Code : TEJINDER KAUR SETHI \ 60082939
GSTIN \ UIN Number : -	Date of Issue / Invoice : 26/05/2022
	Date : _____
Period of Insurance : From 15:32 hours of 26-05/2022 To Midnight of 25/05/2023	HSN : 997134
	Nature of Service : General Insurance Service

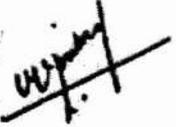
Received with thanks from a sum of ₹ 6,699.00 towards Premium on the above mentioned policy.

PARTICULARS	TAX(%)	PREMIUM (₹)
Gross Premium		5,677.00
Add : CGST	9%	510.93
Add : SGST	9%	510.93
Add : Cess		-
<b>Total (Rounded to nearest rupee)</b>		<b>6,699.00</b>

## NOTE :

- In case of payment by cheque, in the event of dishonour of cheque for any reason whatsoever, insurance cover provided under this receipt automatically stands cancelled from the inception irrespective of whether a separate communication is sent or not.
- Excess amount, if any, will be adjusted against subsequent policies, or will be refunded on demand.

For FUTURE GENERALI INDIA INSURANCE CO. LTD.



(Authorized Signatory)

**Note: This document is digitally signed by Mr Vaibhav Risbud, Authorised Signatory of Future Generali India Insurance Company Limited on 26/05/2022**

## Receipt

Category	: Cash	Receipt No.	: RCP-JP0012470045
	: JHN000492887	Receipt Date	: 13-03-2024 04:48 PM
Name	: Mr. VIDHI MEHROTRA	Visit No.	: OP-005
/ Age	: MALE/51 Years 8 Months	PAN	:
	: , LUCKNOW, UTTAR PRADESH, INDIA. . PIN: 226024		

Received from Mr. VIDHI MEHROTRA the sum of Rupees Two Lakh Only as per details given below On Account  
13-03-2024 04:48 PM

Amount	Mode	Ref No	Instrument Details	Bank Name	RRN
200,000.00	Bank Transfer	NA	YES BANK / Yes Bank	YESBANK	VIDHI MEHROTRA
200,000.00					

NEFT Cr-UTIB0002702-AMRIT BOTTLERS PRIVATE LIMITED-JAYPEE HEALTHCARE LIMITED-  
AXOIC07239260009

Prepared By Harimohan, 21004933

Prepared On 13/03/2024 16:48  
Generated On 13/03/2024 16:48

**AMRIT BOTTLERS PRIVATE LIMITED**

Authorized Bottlers of THE COCA-COLA COMPANY



Phone : 05278 - 245324, 246133

Fax : 05278 - 246133

e-mail : amritbottlers@cocacolaofd.com  
CIN: U01132WB1983PTC035916

From

Amrit Bottler-Private Limited  
Dabhar Semar, Chandpur Harbans,  
Allahabad Rd, Ayodhya, Uttar Pradesh 224133

To,

Medanta Holding Private Limited  
Lucknow, Uttar Pradesh

**Subject: Contribution from Amrit Bottler Pvt. Ltd. for Saumya Yadav Medical Treatment**

Dear Sir/Madam,

I hope this letter finds you in good health. We M/s Amrit Bottler Private Limited, a respected company located in Ayodhya, with a matter of utmost importance concerning the medical treatment of a patient, Saumya Yadav, who is currently admitted at your esteemed hospital. Saumya Yadav, aged 10, is in a serious medical condition and has been assigned the Patient ID MI10258294.

In light of Saumya Yadav critical condition, his family sought our assistance in his medical journey. In response to their plea, we have extended our support by contributing an amount of INR 1,00,000/- from our company's Corporate Social Responsibility (CSR) fund to Medanta Holding Private Limited Lucknow. The transaction details for this contribution are as follows: AXOIC07677739071.

To facilitate our internal records and maintain transparency, we kindly request your assistance in issuing a formal acknowledgment letter for this contribution. This document will be a valuable addition to our documentation, aligning with our commitment to CSR.

Thank you for your prompt attention to this matter. We eagerly await your response and the formal acknowledgment letter.

Sincerely,

Amrit Bottler Pvt. Ltd.

Date - 16/3/2024

Authorized Signatory...



Registered Office : P-18, Dobson Lane, 7th Floor No. A-3, Madhusudan Apartment, HOWARH-711 101 (W.B.)  
Factory : Chandpur Harbans, P.O. Dabhasemar, Distt. Ayodhya, Faizabad - 224 133 (U.P.)

57



होमी भाभा कैंसर अस्पताल  
NOMI BHABHA CANCER HOSPITAL

प.उ. वि. भारत सरकार की एक इकाई  
A UNIT OF DEPARTMENT OF ATOMIC ENERGY GOVT. OF INDIA

18503

CERTIFICATE NO C/2023/009361

DATE 23-10-2023

CERTIFICATE SERIES NO 18F2023/014126/1

**COST CERTIFICATE**

CASE FILE NO 18F2023/014126 DATE OF REGISTRATION 11/09/2023 REGISTRATION CATEGORY GENERAL

NAME OF THE PATIENT Mr. TUSHAR RAHEJA AGE 22 years GENDER MALE

DMG NAME: DMG BONE-SOFT TISSUE

DISEASE/ DIAGNOSIS : Osteogenic Sarcoma

PRESCRIBED TREATMENT : Surgery + Prosthesis  
Surgery + Implant + Supportive Care

ESTIMATED DURATION OF TREATMENT : 6 Months This cost certificate is valid till 23-04-2024

INTENT OF TREATMENT : Curative  
(CURATIVE/ PALLIATIVE/ SUPPORTIVE)

ESTIMATED TOTAL COST OF TREATMENT : RS. 560,000  
FIVE LAKHS SIXTY THOUSAND ONLY

**BREAK UP OF COST**

SURGERY RS : 50000

SUPPORTIVE CARE (including Medicines, Investigations & Consumables) RS. : 10000

IMPLANTS & PROSTHESIS RS : 500000

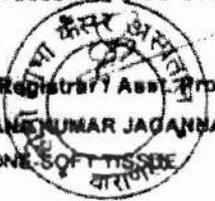
This cost certificate is issued at the explicit request of the patient to source funding towards the cost of treatment. All advances/ donations shall be accepted only in the form of cheques/ drafts/ pay orders. Payment should be made favouring "Homi Bhabha Cancer Hospital Varanasi A/C No. 3675632747, IFSC Code: CBIN0280196, Email ID: billing@mpmcc tmc.gov.in"

Senior Registrar / Ass. Professor / Professor

SARAVANANUMAR JAGANNATHAN

Only Original Copy Accepted

DMG BONE-SOFT TISSUE



066837 23-10-2023 11:31:39

Chant Mill Road, Lahartara  
Did Loco Colony, Shivpurwa,  
Varanasi (Uttar Pradesh) - 221 002

एन. टी. मेमोरियल कैंसर रिसर्च सेंटर  
Under the auspices of Tata Memorial Centre & Research Hospital

होमी भाभा कैंसर अस्पताल  
दुर्गा लोको कोलोनी शिवपुरवा  
वाराणसी उत्तर प्रदेश 221 002

Cancer is Curable, if detected early

होमी भाभा कैंसर अस्पताल

सेवा में

प्रबंधक महोदय

अमृत बाटलर्स प्रा. लि.

अश्रीवहा

दिनांक - 25/11/23

विषय:- वित्तीय सहायता के संबंध में।

महोदय,

निवेदन है कि मैं कैंसर बीमारी से ग्रस्त हो गया हूँ एवं इलाज के लिए मुझे रुपये 6,00,000 की आवश्यकता है। आपसे निवेदन है कि रुपये जो अधिकतम किया जा सकता है अनुदान प्रदान करने की कृपा करें।

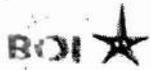
आभारी



Madhu

Tushkar.

Page



भारतीय स्टेट बैंक (भारत) लि. 224001  
राजधानी इकाई - (सी.ए.ए.सी.) 224001  
IFSC: BKID0008880

वैधता अवधि: 3 महीने के लिए जारी की गई है। वैधता अवधि: 3 महीने के लिए जारी की गई है।

05022024

Pay to the order of Pay Shri Ayarhya Dharm Om Shivalaya Sewa Trust

या धारक को Or Bearer

₹ Rupees One Lakh Only

अदा करें ₹ 1,00,000/-

आ. सं.  
A/c No 688020110000676

आ. सं. के अंतर्गत में जारी करें (सी.ए.ए.सी.) चेक धारक के आ. सं. के अंतर्गत में जारी करें

BHAGWANI DEVI SOCIAL SERVICE FOUNDATION

*R. Lodhi*

FAIZ

इस चेक को किसी भी शाखा में ही PAYABLE AT ALL OUR BRANCHES IN CLEARING

Please sign above

⑈ 210029⑈ 224013002⑈ 005913⑈ 11







**AMRIT BOTTLERS PRIVATE LIMITED**

Authorized Bottlers of THE COCA-COLA COMPANY



Phone : 05278 - 245324, 246133

Fax : 05278 - 246133

e-mail : amritbottlers@cocacolaofd.com

CIN: U01132WB1983PTC035916

**From**

Amrit Bottler Private Limited  
Dabhar Semar, Chandpur Harbans,  
Alighabad Rd, Ayodhya, Uttar Pradesh 224001

**To,**

Medanta Holding Private Limited  
Lucknow, Uttar Pradesh

**Subject:** Contribution from Amrit Bottler Pvt. Ltd. for Mr. Bharat Rawlani Medical Treatment

Dear Sir/Madam,

I hope this letter finds you in good health. We M/s Amrit Bottler Private Limited, a respected company located in Ayodhya, with a matter of utmost importance concerning the medical treatment of a patient, Mr. Bharat Rawlani, who is currently admitted at your esteemed hospital. Mr. Bharat Rawlani, aged 68, is in a serious medical condition and has been assigned the Patient ID B 905/RLN09R001/ICU9 - NEURO - ICU.

In light of Mr. Bharat Rawlani, critical condition, his family sought our assistance in his medical journey. In response to their plea, we have extended our support by contributing an amount of INR 1,33,359/- from our company's Corporate Social Responsibility (CSR) fund to Medanta Holding Private Limited Lucknow. The transaction details for this contribution are as follows:  
CMS/001280641734/ABPL16\_09\_2023.

To facilitate our internal records and maintain transparency, we kindly request your assistance in issuing a formal acknowledgment letter for this contribution. This document will be a valuable addition to our documentation, aligning with our commitment to CSR.

Thank you for your prompt attention to this matter. We eagerly await your response and the formal acknowledgment letter.

Sincerely,

Amrit Bottler Pvt. Ltd.

Date - 16/9/2023

Authorized Signatory



Registered Office : P-18, Dobson Lane, 7th Floor No. A-3, Madhusudan Apartment, HOWARI-711 101 (W.B.)  
Factory : Chandpur Harbans, P.O. Dabhasemar, Distt. Ayodhya, Faizabad - 224 133 (U.P.)



65

medanta

Medanta Lucknow  
SSH-1, POCKET-1, SECTOR-A  
SUSHANT GOLF CITY

RECEIPT

ML10227833	Encounter Id	21117155
Mr. Bharat Lal Rawlani	Receipt No	MLIPRC-24020353
182 Near Saraswat School Haiderganj, Faizabad 224001	Receipt Date	15/09/2023 08.02
	Episode Id	21117155

Mode of Payment	Amount
Cheque (AXIC232572745071, Drawn on:AXIS BANK)	100000.00
<b>Total</b>	<b>100000.00</b>

Lakh And Paise Zero Only

With Thanks From Mr. Bharat Lal Rawlani Sum of INR 100000/- towards Patient Deposit ( Patient deposit )

For Medanta Holdings Pvt. Ltd

Surbhesh Kumar

DEPOSIT

For Emergency & Ambulance: Dial 1068

Medanta - Lucknow  
Medanta - Gurugram

- Medanta - A Pocket - 1, Sushant Golf City, Near Indira Park, Lucknow 226001 | 0522 6267866
- Medanta - Sector - 36, Faridkot, Gurugram, Haryana 122002 | 0124 6741114

Head Office: Medanta Holdings Private Limited, T-13, Defence Colony, New Delhi - 110074 India. Tel: 011-4411-8871

Medanta Network | Medanta Health Services | Medanta Health Insurance

**AMRIT BOTTLERS PRIVATE LIMITED**

Authorized Bottlers of THE COCA-COLA COMPANY

Phone : 05278 - 245324, 246133  
Fax : 05278 - 246133e-mail : amritbottlers@cocacolafzd.com  
CIN: U01132WB1983PTC035916

From  
Amrit Bottler Private Limited  
Dabhar Semar, Chandpur Harbans,  
Allahabad Rd. Ayodhya, Uttar Pradesh 224001

To,  
Medanta Holding Private Limited  
Lucknow, Uttar Pradesh

**Subject: Contribution from Amrit Bottler Pvt. Ltd. for Mr. Bharat Rawlani Medical Treatment**

Dear Sir/Madam,

I hope this letter finds you in good health. We M/s Amrit Bottler Private Limited, a respected company located in Ayodhya, with a matter of utmost importance concerning the medical treatment of a patient, Mr. Bharat Rawlani, who is currently admitted at your esteemed hospital.

In light of Mr. Bharat Rawlani, critical condition, his family sought our assistance in his medical journey. In response to their plea, we have extended our support by contributing an amount of INR 1,00,000 from our company's Corporate Social Responsibility (CSR) fund to Medanta Holding Private Limited Lucknow. The transaction details for this contribution are as follows:  
INB/NEFT/AXIC232572745071/MEDANTA HOLDINGS PRIVAT/.

To facilitate our internal records and maintain transparency, we kindly request your assistance in issuing a formal acknowledgment letter for this contribution. This document will be a valuable addition to our documentation, aligning with our commitment to CSR.

Thank you for your prompt attention to this matter. We eagerly await your response and the formal acknowledgment letter.

Sincerely,

Amrit Bottler Pvt. Ltd.

Date - 14/9/2023

Authorized Signatory.....



**Registered Office : P-18, Dobson Lane, 7th Floor No. A-3, Madhusudan Apartment, HOWARH-711 101 (W.B.)**  
**Factory : Chandpur Harbans, P.O. Dabhasemar, Dist. Ayodhya, Faizabad - 224 133 (U.P.)**

(67)

**AMRIT BOTTLERS PRIVATE LIMITED**  
 Authorized Bottlers of THE COCA-COLA COMPANY

Phone: 05278 - 245324, 248133  
 Fax: 05278 - 248133



e-mail: amritbottlers@cocacolaibz.com  
 CIN: U01132WB1983PTC036916

From  
**Amrit Bottler Private Limited**  
 Dabhar Semar, Chandpur Harbans,  
 Allahabad Rd, Ayodhya, Uttar Pradesh 224133

To,  
**Medanta Holding Private Limited**  
 Lucknow, Uttar Pradesh

**Subject: Contribution from Amrit Bottler Pvt. Ltd. for Mr. Virendra Yadav Medical Treatment**

Dear Sir/Madam,

I hope this letter finds you in good health. We M/s Amrit Bottler Private Limited, a respected company located in Ayodhya, with a matter of utmost importance concerning the medical treatment of a patient, Mr. Virendra Yadav aged 55, who is currently admitted at your esteemed hospital, His Patient ID is B 602/RLN06R001/ICU6 – MICU.

In light of Mr. Virendra Yadav critical condition, his family sought our assistance in his medical journey. In response to their plea, we have extended our support by contributing an amount of INR 1,00,000 from our company's Corporate Social Responsibility (CSR) fund to Medanta Holding Private Limited Lucknow. The transaction details for this contribution are as follows:  
 IMPS/P2A/325619462527/MEDANTA HOLDINGS PR/X248418/STATEBANKOFINDIA.

To facilitate our internal records and maintain transparency, we kindly request your assistance in issuing a formal acknowledgment letter for this contribution. This document will be a valuable addition to our documentation, aligning with our commitment to CSR.

Thank you for your prompt attention to this matter. We eagerly await your response and the formal acknowledgment letter.

Sincerely,

Amrit Bottlers P. Ltd.

Date: 14/9/2023



Authorized Signatory

# राष्ट्रीय पर्व एवं उत्सव समिति

॥ राम काज कीन्हें बिनु मोहिं कहाँ विश्राम ॥

पूर्वजों के आशीर्वाद से हम सभी नित नवीन लक्ष्यों को पूर्ण करते आ रहे हैं। ईश्वर की अनुकम्पा के कारण ही जीवन में हमें कुछ पुनीत कार्यकलापों का अंग बनने का अवसर प्राप्त होता है। ऐसा ही एक अवसर राष्ट्रीय पर्व एवं उत्सव समिति के माध्यम से प्राप्त हो रहा है।

## विशेषांक प्रकाशन

स्वामी विवेकानंद साप्ताहिक मिलन के अंतर्गत संचालित राष्ट्रीय पर्व एवं उत्सव समिति विगत 5 वर्षों से समाज में सनातन के अप्रतिम प्रकाश को भारतीय उत्सवों एवं पर्वों के माध्यम से जनमानस तक पहुंचाने का कार्य कर रहा है। समिति का उद्देश्य हमारे हिंदू पर्व एवं उत्सवों की मूल भावना को युवाओं के मध्य प्रामाणिक रूप से रखकर हिंदू जनमानस को अपने गौरवशाली इतिहास के प्रति जाग्रत करना है। हिंदू नववर्ष एवं जय श्रीराम विजयादशमी शोभायात्रा जैसी पुनीत तिथियों को राष्ट्रीय पर्व एवं उत्सव समिति आयोजित करता आ रहा है। इन दोनों विश्वस्तरीय कार्यक्रमों का प्रचार प्रसार सम्पूर्ण भारतवर्ष के एअरपोर्ट, रेलवे स्टेशन, मेट्रो स्टेशन एवं विभिन्न शहरों में प्रचार माध्यमों से किया जाता है। कोविड काल में भी समिति ने बढ़ चढ़ कर सहायता प्रस्तुत की।



इस वर्ष राष्ट्रीय पर्व एवं उत्सव समिति अपने अभी तक के कार्यकलापों का संकलन एक विशेषांक के रूप में कर रहा है। इस शुभ कार्य को हम सभी आप के साथ मिलकर पूर्ण करें, यही सदइच्छा है।

विशेषांक में विज्ञापन हेतु दरें निम्नवत हैं -  
(सभी पृष्ठ रंगीन हैं)

पूर्ण एक पेज (Full Page)	1,00,000/-
आधा पेज (Half Page)	50,000/-
चौथाई (Quarter page)	25,000/-
आधा चौथाई (Half-Quarter page)	10,000/-
बोटम स्ट्रिप (Single Strip)	5,000/-

विज्ञापन के लिए प्राप्त राशि को निम्न खाते में चेक/NFET के माध्यम से भेजें।

Account No- 586602010002996

Rashtriya parv evam utsav samiti

Union Bank of India

IFSC - UBIN0558664

69

medanta

Medanta Eye Clinic  
55th FLOOR, POKHRIAN ROAD, TORONTO  
GUSHANTI GOLF CITY

RECEIPT

MC 10224804	Encounter Id	21525724
Mr. Virendra Yadav	Receipt No	10000000000000000000
Siawania, Maharajganj, Mujahna	Receipt Date	14/07/2024 11:55:00
	Episode Id	21525724

Mode of Payment	Amount
Cheque (325610462527, Drawn on STATE BANK OF INDIA)	100000.00
<b>Total</b>	<b>100000.00</b>

Lakh And Paise Zero Only

With Thanks From Mr. Virendra Yadav Sum of INR 100000/- towards Patient Deposit ( Patient deposit )

For Medanta Holdings Pvt. Ltd.  
Subhash Kumar

PATIENT DEPOSIT

PAID BY



For Emergency & Ambulance, Dial 99 1066

Medanta Eye Clinic, 55th Floor, Pokhriyan Road, Gushanti Golf City, Gurugram, Haryana, India. Contact: 011-26111111



दिनांक: 21-7-2023.

(7)

सेवा में

अमृत वाटर्स प्र० लि०

निवेदन यह है कि पार्थी विपिन गोस्वामी हरदोया बन्दारा  
प्लाट में पौधा लाने का एवं बँटाने का कार्य कर रहा हूँ

अतः श्रीमान जी से निवेदन यह है कि लेबर का लिये देने का  
पैसे की जरूरत है \*

अतः श्रीमान जी से निवेदन है कि 20000 रु० देने की  
आप की अति कृपा होगी

~~PSE के BARBARI~~

पार्थी  
विपिन गोस्वामी

21-7-2023

~~MC~~  
PLEASE PAY 15000  
TO MR. Vipin Goswami  
in above work in  
Adv. for labor payment  
etc

मा 7307066400

1945

Joishi

Total Plantation = 18,00

Registration Number 812/2000

72

2626191

Web. : www.lucknowkalibari.com

# कालीबाड़ी टेम्पल ट्रस्ट

कालीबाड़ी मार्ग, घसियारी मण्डी, लखनौ - २२७ ००१

## काली बाड़ी टेम्पल ट्रस्ट

काली बाड़ी मार्ग, घसियारी मण्डी

लखनऊ - २२६००१

## KALI BARI TEMPLE TRUST

Kali Bari Marg, Ghasiyari Mandi

LUCKNOW - 226001

Ref No. Kbt/PO/Medical Camp/2023

Dated 02.09.2023

To,

M/s Amrit Bottlers Private Limited  
Lucknow

Dear Sir,

The Kali Bari Temple is situated at Ghasiyari Mandi, Cantt. Road, Near Subham Cinema Lucknow is the 160 Years old temple and one of the pious temple in this Nawab city of Lucknow. Every year thousands and thousands of devotees from across the globe of different culture and religion come and participates to pay their homage to Maa Kali through out the year.

Presently, the temple plays a role in the social development and help to economically weak people. The temple is running a charitable homeopathic dispensary and a free medical camp is organized to advise patients suffering from heart ailments and diabetes.

I am happy to inform you that this year too a medical relief camp for economically weaker pupils will be organised throughout the year for which financial help is required.

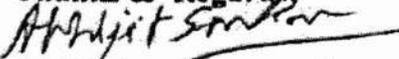
Therefore, I on behalf of Kali Bari Temple Trust requesting you to kindly help us by way of contributing as donation of Rs.200000 (Rs. Two Lakhs only) from Amrit Bottlers Private Limited.

Donation to be paid by Crossed Cheque in favour of "Kali Bari Temple Trust"

Kali Bari Temple trust will be highly and deeply obliged and appreciate for this act of kindness.

The temple is registered under society Act and donation is exempted from Income Tax Act 80G.

Thanks &amp; Regards,



(Abhijit Sarkar)

President

Board of Trustees

648

73

# Babu Banarasi Das University, Lucknow

## School of Computer Applications

### Bachelor of Computer Applications

First Year Session: 2022-23

Name MUSKAN SAILANI

Roll No: 1220258166

Status: MAIN

Father Name: MUKESH SAILANI

Enrollment No:

Signature

Signature

13/4/23 30,000 00

74

# Asi Das University

Alipahada Nagar, Lucknow  
Tel: +91 (122) 3911000

## RECEIPT

Dated: 11/08/2023

2nd Year

Session: 2023-24

Category: GEN

University Roll No: 1220258166

Ref: CR/2023

Regn. No. BDI  
Program: BCA  
Seat Type: Ma  
Student Type:

Received with  
Student Name  
Father's Name

Description	Amount
SEM COLLABO	10,000.00
EXAMINATION	7,500.00
ADDITION FEE	32,500.00
Personality De	2,500.00
<b>Total Due</b>	<b>52,500.00</b>

By Learnovale (O)

Amount Recei  
In Words: Rup  
Amount: Bein  
Received Agai  
[Previous Bal  
Academic Bal.  
All disputes to  
E & O.E., Fee

	<b>52,500.00</b>
Hundred Only	
MIS (AXIC232225730919 dt 10/08/2023. )	
00] [Current Balance: 0.00]	

Printed on 11/08/20

  
Cashier/Accountant



Date: 17-04-2023

Ref. No

Person: Amait Bottles Private Limited  
Address: Indey S/o Santos R. Indey

Personal Nos

dated: 29-9-2023

Registration Fee

Security Deposit

Monthly Fee

Customer

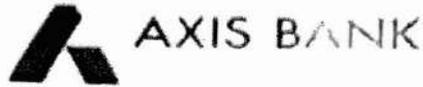


Valid till: 31st March 2024

Amount: Thousand Nine Hundred Fifty only

Auth. Signature

75



76

**AMRIT BOTTLEERS PRIVATE LIMITED**  
 Account Holder  
 3TH FLOOR SHALIMAR I D PLAZA  
 SCPT, 105 SECTOR 5 BHOTHINATH MARKET  
 INDIRA NAGAR  
 LUCKNOW  
 UTTAR PRADESH INDIA  
 226016

Registered Mobile No : XXXXXX2344  
 Registered Email ID: LAXXXXIE@YAHOO.CO.IN  
 Scheme OPEN CASH CREDIT-HYP

Customer ID : 842772255  
 C. Code : UTIB0002702  
 MICR Code : 226211012  
 Guarantee Registered N  
 PAN : AACCA47941

**Statement of Axis Account No :922030000908263 for the period (From : 10-08-2023 To : 10-08-2023)**

Trans Date	Chq No	Particulars	Debit	Balance	Init. Br
		<b>OPENING BALANCE</b>		<b>50670468.09</b>	
10-08-2023		NEFT/0108082324308/27	52769.09	45487699.09	2702
10-08-2023		IFT/0108082324308/1	3327.00	45263802.09	2702
10-08-2023		IMPS/P2A/322211511714/BABAINDU/K RIBA N/AMRIT		45363802.09	2702
10-08-2023		NEFT/RETURN/AXISP00414636371/R01/AMRIT BOTTLE/SHR		45563623.09	248
10-08-2023		NEFT/RETURN/AXISP00414636369/R01/AMRIT BOTTLE/THE		45587223.09	248
10-08-2023		NEFT/RETURN/AXISP00414636354/R03/AMRIT BOTTLE/NEW		45791765.09	248
10-08-2023		INB/IFT/AMRIT BOTTLEERS AXIS/PARTY TRANSFER	9999.00	45591765.09	2702
10-08-2023		INB/NEFT/AXIC232225730922/KUBER PAPER AND PACK NE	213933.00	43277832.09	2702
10-08-2023		INB/NEFT/AXIC232225730919/BABU BANARSI DAS UNIVER	52500.00	43225332.09	2702
10-08-2023		INB/NEFT/AXIC232225730925/RELIANCE INDUSTRIES LIM	1399100.00	41626932.09	2702
10-08-2023		RTGS/HDFCR52023081078724241/SLMG BEVERAGES PRIVAT		91626932.09	248
10-08-2023		RTGS/HDFCR52023081078720558/BAKIWA1 HOLDINGS PVT		119126932.09	248
10-08-2023		INB/NEFT/AXIC232226041933/SHALINI LADHANI	270000.00	118726932.09	2702
10-08-2023		INB/NEFT/AXIC232226041931/RAMVILR SINGH P582	6700.00	118699138.09	2702
10-08-2023		NEFT/CMS3492044063/SLMG BEVERAGES PRIVATE LIMITED		133699138.09	248
		<b>TRANSACTION TOTAL</b>	<b>999999.00</b>		
		<b>CLOSING BALANCE</b>		<b>133699138.09</b>	

Unless the constituent notifies the bank immediately of any discrepancy found by him/her he/she has found the account correct.

The closing balance as shown/displayed includes not only the credit balance and excludes the amount marked as lien, if any. Hence the closing balance displayed is for information only. For any clarifications, please contact the Branch.

We would like to reiterate that, as a policy, Axis Bank does not ask you to part with your debit card number through emails OR phone call further, we would like to reiterate from you sharing/disclosing of your login id, password and debit card number to suspicious/spam emails, if received by you, to customer service@axisbank.com.

It will be taken that

which are under clearing. If any further

of password, login id and any losses arising from all such



SPECIALITY HOSPITAL AN  
UNIT OF APOLLO HOSPITALS PVT. LTD.  
OLIVARY ROAD VYASABAI  
DELHI 110028 Ph: 011-23114111

1770  
Shiv Kumar Narang  
Specialist  
Vishal Gupta MD (Radiotherapy Medical Oncology)  
DR. ATUL KUMAR RATHI MD & NECK  
CANCER CLINIC LANKA  
No. GE2338832

Receipt Date 03/10/2023 19:00  
Age/Sex 47 Yr/M  
Reg. No. GE2338832  
Patient ID P2718832  
Panel CASH  
Mobile No. 8318985336

	Rate	Qty	Amount
DRUGS	110,000.00	1.00	110,000.00
Total Amount (Rs.)			110,000.00
Net Amount (Rs.)			110,000.00
Paid Amount (Rs.)			20,000.00
Balance Amount (Rs.)			90,000.00

With Thanks from Mr. Shiv Kumar Narang a sum of Rupees Twenty Thousand Only  
to BANK dated: 03/Oct/2023 on HDFC Payment Type-Bill Settlement



We Pray for Your Better Health  
Help Line No. -011-9105421543--011-0415261261

CASHMA

SUPPORTIVE

2353849

**SURI MEDICAL FOUNDATION HOSPITAL**

A-26, INDIRA NAGAR, FAIZABAD ROAD, LUCKNOW

No 9250

**PHARMACY**

Dated 10/3/2024.

Patient's Name

Mrs. Komini DOA: 4/3/2024 DOPR: 10/3/2024

Sl No	Name of Medicine	Rate	Qty.	Amount Rs	P
1.	ly Decamol (100ml)	290/-	1	290 = 00	
2	ly GLUCRAC (600)	1460/-	6	8760 = 00	
3	ly TEOTEX (400)	2950/-	2	5900 = 00	
4.	ly Dory (100ly)	562/-	4	2248 = 00	
5	N/S (100ml)	22/-	10	220 = 00	
6	DAS O	42/-	1	42 = 00	
7	N/S O	47/-	3	141 = 00	
8	Concealable & Dispensables			27 = 00	

Amount in Words

Seventeen Thousand Eight Hundred and Twenty Seven Rupees

848

## Babu Banarasi Das University

80

Sector 1, Dr. Akhilesh Das Nagar, Lucknow  
Contact No. +91(522)3911000

Ref: CR/2023-24/22283

RECEIPT

Dated: 11/08/2023

Regn. No. BBDU/BCA-DS-AI/2022/00302  
Program: BCA (DS&AI) - Computer Application - 2nd Year  
Seat Type: Management  
Student Type: RegularSession: 2023-24  
Category: GEN  
University Roll No: 1220258166Received with thanks from:  
Student Name: MUSKAN SAILANI  
Father's Name: MUKESH SAILANI

Description	Amount
IBM COLLABORATION CHARGES (O)	10,000.00
EXAMINATION FEE	7,500.00
TUITION FEE	32,500.00
Personality Development Program & Training by Learnovate (O)	2,500.00
<b>Total Due</b>	<b>52,500.00</b>

Amount Received (in figures):	52,500.00
In words: Rupees Fifty Two Thousand Five Hundred Only	
Amount Being received via NEFT/RTGS (AXIC232225730919 dt 10/08/2023, ).	
Amount: 52,500.00 [Paid: 52,500.00] [Current Balance: 0.00]	
Current Balance: 0.00	
This receipt is valid only for Lucknow Jurisdiction Only.	
All Fees/Charges are Non Refundable	

11/08/2023 1:52:28 PM by Mukesh Kumar Saxena

  
Cashier/Accountant

## Receipt

<b>Patient Category</b>	: Cash	<b>Receipt No.</b>	: RCP-JP0012470045
<b>MRN</b>	: JHN000492887	<b>Receipt Date</b>	: 13-03-2024 04:48 PM
<b>Patient Name</b>	: Mr. VIDHI MEHROTRA	<b>Visit No.</b>	: OP-005
<b>Gender / Age</b>	: MALE/51 Years 8 Months	<b>PAN</b>	:
<b>Address</b>	: , LUCKNOW, UTTAR PRADESH, INDIA. . PIN: 226024		

Received from Mr. VIDHI MEHROTRA the sum of Rupees Two Lakh Only as per details given below On Account dated 13-03-2024 04:48 PM

Sl No	Amount	Mode	Ref No	Instrument Details	Bank Name	RRN
1	200,000.00	Bank Transfer	NA	YES BANK / Yes Bank	YESBANK	VIDHI MEHROTRA
<b>Total</b>	<b>200,000.00</b>					

**Remarks :** NEFT Cr-UTIB0002702-AMRIT BOTTLERS PRIVATE LIMITED-JAYPEE HEALTHCARE LIMITED-AXOIC07239260009

**Prepared By** Harimohan, 21004933

**Prepared On** 13/03/2024 16:48  
**Generated On** 13/03/2024 16:48

82

SUPPORTIVE

☎: 2353849

# SURI MEDICAL FOUNDATION HOSPITAL

A-26, INDIRA NAGAR, FAIZABAD ROAD, LUCKNOW

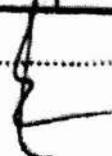
Bill No XXXXXXXXXX 14055

Date 10/3/2024

Patient Name Mrs. Kamun DOB: 4/3/2024 DOPR: 10/3/2024

Particulars	No. of Days	Charges/Day	Amount
Registration ✓			100 = 00
Hospitalization ✓	6 days	2000/-	12000 = 00
Nursing ✓	6 days	750/-	4500 = 00
Proff. Charges ✓	6 days	1000/-	6000 = 00
Intensive Care			
O.T. Charges			14400 = 00
Gases - O2 Therapy			
Dressing			350 = 00
Special Procedures ✓	E.C.G.		200 = 00
	RBS (Chol)		3650 = 00
	Nobelactin Therapy		
Investigations			
Miscellaneous Pharmacy			17892 = 00
(Chempate) PINO: 9250 D- 10/3/2024 SURI MEDICAL FOUNDATION HOSPITAL.			
Grand Total Rs.			59042 = 00

Amount in Words FIFTY NINE THOUSANDS FORTY TWO ONLY

Prepared By 

83



Medanta Lucknow  
SSH-1, POCKET-1, SECTOR-A  
SUSHANT GOLF CITY

RECEIPT

Patient Id	: ML 10227833	Encounter Id	: 21117155
Patient Name	: Mr. Bharat Lal Rawhani	Receipt No	: MLIPRC/24020353
Patient Address	: 182 Near Sarawal School Haiderganj, Faizabad 224001	Receipt Date	: 15/09/2023 08 02
		Episode Id	: 21117155

S NO	Mode of Payment	Amount
	Cheque (AXIC232572746071, Drawn on:AXIS BANK)	100000 00
	<b>Total</b>	<b>100000 00</b>

NR One Lakh And Paise Zero Only

Received With Thanks From Mr. Bharat Lal Rawhani Sum of INR 100000/- towards Patient Deposit ( Patient deposit ).

For Medanta Holdings Pvt. Ltd  
Subhash Kumar

PATIENT DEPOSIT

Accredited by



1-800-020-1234  
1-800-1234-1234

For Emergency & Ambulance: Dial @ 1022

Medanta - Lucknow

Medanta - Gurugram

☎ Center - A, Sector - 1, Sushant Golf City, Near Golf Club, Lucknow

☎ 0522-405-850

☎ Center - B, Sector - 14, Gurgaon, Haryana, India

☎ 0126-4161-614

Regd. Office: Medanta Holdings Private Limited, B-18, Defence Colony, New Delhi - 110024, India. Tel: 011-4411-4411

www.medanta.org

www.medanta.org

Medanta is a registered trademark of Medanta Holdings Private Limited.

Date: 21/10/2023

Ref: 20/1123

**To Whom It May Concern**

Mr. Vidhi Mehrotra, 51y /male (blood group O+ve) (UHD: JHN000492887) is suffering from decompensated chronic liver disease, CTP -13/C, MELD-22. He requires a liver transplant surgery for long term survival with good quality of life.

The cost of living donor liver transplantation surgery at our institute is INR 20 lakhs. Additional 1 -1.5 lakhs is required for preoperative evaluation of recipient.

His daughter, Vidha Mehrotra (blood group B+) has come forward to donate a portion of liver. Evaluation of the donor will cost around INR 2 lakhs, to ascertain suitability and fitness for donor hepatectomy

The transplant being planned is ABO incompatible - Mr. Vidhi Mehrotra will need preoperative preparation in the form of plasmapheresis which costs between INR 2 to 5 lakhs depending on the filter used and the number of sessions required.

In total, liver transplant will cost approximately 21 lakhs. Additional costs in ABO incompatible transplant are between 2 and 5 lakhs

Evaluation for donation will cost around INR 2 lakhs.

The total cost of liver transplantation will cost approx-25 lakhs.

Free to revert in case there are queries.

Kind regards

  
Dr. Vasudevan K.R.  
Director & Clinical co-ordinator- Liver Transplant & Surgical Gastroenterology

Jaypee Hospital, Noida (INDIA)

vasudevan75@gmail.com, 9650971010

85

85

EXPERT HOSPITAL  
Bans Bihra, Kanpur Road, Lucknow

Received with Thanks of *Rs.* 5000/- *only* from Mr. Badrinath Pandey

*a sum of* Five thousand only.

- 1. Regd. Charges
- 2. Medicine Charges
- 3. Misc/Visiting Charges

TOTAL 5

(Dr. Dey)

N.H. MEDICAL COLLEGE

5000/-

DR. DEEPA SINGH  
B.M.S., M.D.  
(Gynaecology)  
B.H.M.S.

No. H-2358



### K. K. ACADEMY

Indira Nagar, Lucknow.

Class VII & Z      Bill No. \_\_\_\_\_

Name Abhishek Anchal & Nehal

Month Sept, Oct, Nov, Dec, Jan

	Rs.	P.
Admission Fee		
Caution Deposit		
Tuition Fee @ 4500 x 5	22,500	00
Day Boarding		
Exam Fee		
Late Fee		
<b>TOTAL</b>	<b>22,500</b>	<b>00</b>

Van Charges \_\_\_\_\_

N.B. - Please fill in the counterfoil and voucher.  
Date also required.

Date 13/01/2024      Received with thanks

NEFT AX01C40187156456  
Recd from Amrit Batters (P) Ltd.

### K. K. ACADEMY

Indira Nagar, Lucknow.

Class \_\_\_\_\_      Bill No. \_\_\_\_\_

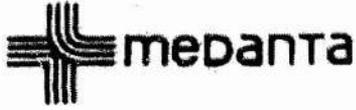
Name \_\_\_\_\_

Month \_\_\_\_\_

	Rs.	P.
Admission Fee		
Caution Deposit		
Tuition Fee		
Day Boarding		
Exam Fee		
Late Fee		
<b>TOTAL</b>		

Van Charges \_\_\_\_\_

Date \_\_\_\_\_



Medanta Lucknow  
SSH-1, POCKET-1, SECTOR-A  
SUSHANT GOLF CITY

87

## RECEIPT

Patient Id	: ML10224696	Encounter Id	: 21120728
Patient Name	: Mr. Virendra Yadav	Receipt No	: MLIPRC/24020245
Patient Address	: Siswania, Maharajganj, Mujahna	Receipt Date	: 14/09/2023 13 50
		Episode Id	: 21120728

S.NO	Mode of Payment	Amount
1	Cheque (325619482527, Drawn on: STATE BANK OF INDIA)	100000 00
	<b>Total</b>	<b>100000 00</b>

INR One Lakh And Paise Zero Only

Received With Thanks From Mr. Virendra Yadav Sum of INR 100000/- towards Patient Deposit ( Patient deposit ).

For Medanta Holdings Pvt. Ltd

Subhash Kumar

Approved by



The Corporation & Subscribers Ltd © 2023

**LOTUS WORLD**

Date: 17-04-2023

Ref. No. \_\_\_\_\_

Company Name: Planet Bottles Private Limited

Product Name: Planet Bottle S/o Santosh Pandey

Model No: 40956

Payment Method: NEFT Date: 29-3-2023

Commission Fee	Registration Fee	Monthly Fee
	X	

Monthly Fee of Apr 2023 to March 2024

₹ 40956/- Forty Thousand Nine Hundred Fifty only

COMP

NO. LEAF	NO. OF LEAF
NO. PAGE	NO. OF PAGE

**M MEDAREX HOSPITAL**

ESTABLISHED IN 1985. 100% OWNED BY THE STATE OF KERALA.  
 100% OWNED BY THE STATE OF KERALA.  
 100% OWNED BY THE STATE OF KERALA.

DATE	DEPOSIT HOSPITAL	DEPOSIT MEDICINE	BED CHARGES	PATHOLOG Y	NURSING CHARGES	O2 CHARGE	NS + NEB	DOCTOR CHARGE	RADIO B AND	ECG/ X-RAY	MEDICINE	WNT CHARGES	SYRING & PUMP	PRD.	TOTAL	DISC @20	A.DISC	PENALTY	
11.09.2021																			
17.09.2021			4740		500	0	2500				10191	0	0	1405	29343	4568.6	18074.4	18674.4	
17.09.2021			4000		500	0	2500				8281	0	0	1000	21861	4376.2	17504.6	16179.2	
18.09.2021			4000		500	0	2500				3371	0	0	1100	15721	3144.2	12576.8	4875.8	
18.09.2021			4000		500	0	2500				4984	0	0	1100	17134	3466.8	13667.2	4743.2	
21.09.2021			4000		500	0	2500				4540	0	0	1100	16890	3378	13512	7613.2	
22.09.2021			6000		500	0	2500				5500	0	0	1100	17850	3570	14280	9041.2	
22.09.2021			6000		500	0	2500				4900	0	1000	1100	18250	3680	14600	10501.2	
24.09.2021			6000		500	0	2500				4800	0	0	1100	17150	3430	13720	11873.2	
24.09.2021			4999		500	0	2500				4000	0	0	1600	15849	3169.8	12679.2	13143.8	
24.09.2021			4999		500	0	2500				4120	0	0	1500	15809	3173.8	12696.2	14418.0	
24.09.2021			4999	1450	500	0	2500				2010	0	0	1500	14059	2811.8	11247.2	95743.8	
28.09.2021			4999	650	500	0	2500				3500	0	0	1500	16399	3279.8	13119.2	40661	
28.09.2021			4999	500	500	0	2500		1450		5100	0	0	1500	19365	3879	15516	64379	
30.09.2021			4999	500	500	0	2500		1450		5500	0	0	1500	18699	3739.8	14959.2	79138.2	
01.10.2021	95017		4999	500	500	0	2500		1450		6100	0	0	1800	19599	3919.8	15679.2	0.4	
PAID AMOUNT DETAILS :			1 119613 ON DATED 27.09.2023 FROM AMRIT BOTTLES PRIVATE LIMITED. 2 95017 ON DATED 06.10.2023 FROM AMRIT BOTTLES PRIVATE LIMITED.																

पैन संख्या AAZTS1174G

## श्री अयोध्या न्यास

पंजीकृत कार्यालय : 1/3/67, सहादतगंज, अयोध्या-224001, उत्तर प्रदेश मो. : 09415 905607  
 सैम कार्यालय : 23, फिरोजशाह रोड, नई दिल्ली-110 001 फोन : 011-23782845

क्रमांक : 67 दिनांक : 13/01/24

श्री/श्रीमती/सुश्री Amrit Antilews Pvt Ltd  
 से रु. One lac only  
 नकद/चेक से Neft के माध्यम से Social work कार्य हेतु  
 सघन्यवाद प्राप्त किया।

दानकर्ता की पैन सं. AAECA4794J

100000/-

10. दानकर्ता

आदेश दिनांक 10/05/2023 के तहत पंजीयन संख्या AAZTS1174G 2023 के अन्तर्गत से  
 ५४८ को दान आयकर अधिनियम, 1961 की धारा 80G के तहत पुनः कटौत

2  
 HO. प्रातकर्ता

TRAPAR INSTITUTE OF ENGINEERING & TECHNOLOGY  
Patials



Fee Receipt

Name : MAITREYI KHESTRAPAL  
Enrollment No. : 103003096  
Program: Bachelor of Engineering - CSE

Receipt No : BANK - SFCITRY230120240668  
Date : 23-01-2024

Semester: VIII

Received with thanks a sum of Rs 100000 ( ONE LAKH ONLY ) from Mr./Ms MAITREYI  
KHESTRAPAL D/o MANISH KHESTRAPAL Vide on account of :-

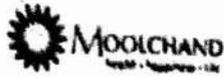
TUITION FEE

Rs 1,00,000.00  
Total Rs 1,00,000.00

Amrit Bottlers  
Private Limited  
AX01C40155575182  
For TRAPAR UNIVERSITY

  
Authorized Signatory  
Finance Officer  
Trapar Institute of Engineering & Technology  
PATIALA-140001 (PA)

92



**Shri Moolchand Kharali Ram Hospital & Ayurvedic Research Institute**  
 Address : Lajpat Nagar III, New Delhi-110024, India  
 Tel : +91 11 42000000 Fax: +91 11 42000300  
 E-mail: info@moolchandhealthcare.com Website: www.moolchandhealthcare.com  
 GSTIN: 07AAATHB394H1ZM  
 State Code: 07

**Deposit receipt**

Receipt no: A10-24-23727 Receipt date: 25/09/2023 1:53PM  
 UHID: 1010e4938 IP no: 10-23/2458  
 Patient name: Ms. Renu Dev Admission date: 24/09/2023  
 Gender/age: Female-56 Yr Payer: Self Pay: South Delhi  
 Contact no: 8700882919  
 Address: house no 1393 bansa bhari colony tilpat amarnagar 121003, Faridabad, Haryana, INDIA  
 Payer GSTIN:  
 Payer State Code: 07  
 Payer Address: Not available, New Delhi-110024  
 Bed no: IW807

Particulars	Amount (Rs.)
Admitted	200000.00
<b>Total amount (Rs.):</b>	<b>200000.00</b>

Remarks: by nett confirmed by (Received from Amrit bottlers Pvt  
 (By Cheque/DD : 200000.00,- #232674652259)  
 Amount received in words (Rs.) Two Hundred Thousand Only. 1+0)

For Moolchand Hospital  
 Cashier Signature  
**Moolchand Kharali Ram Hospital (Delhi)**  
 Lajpat Nagar III  
 New Delhi - 110024

Amount Refunded : 7336.00 (RP10-24/2276)

Printed By: PremNegi Prepared By: LalitKumar Print Date & Time: 10/10/2023 02:13 PM

India's First JCI and Comprehensive NABH (Hospital and Blood Bank) Accredited Hospital  
 Lab/ and imaging report can be accessed online at www.moolchandhealthcare.com (click on 'Download Lab Reports' in 'Quick Link' section)

Document No : REP/FOQ/05

98

# PRAGYA AARTI PGSSF

Aggarwal Chambers-I, 4th Floor, Main Vikas Marg,  
Shakarpur, Delhi-110 092. Tel.: 2225207, 2455245

No. 198

Dated 29-03-2023

Received with thanks from Mrs./Mr./M/s. Amrit batte  
the sum of Rupees one lakh twenty five thousand by Cash / Cheque / Demand Draft No. ....

Dated 29/03/2023 drawn on .....

Rs. 1,25,000

Received by

  
Treasurer



95

821  
C.

LUCKNOW I MOKH (SLODUA, V I MOKH M)

Soo-9, Vrindavan Yojna, Raibareli Road, Lucknow, 226014

9044069616

Student Fee Receipt

Receipt Date: 31 Mar 2023

Receipt No: V23-402

Student Name: KANAK PANDEY

Admission No: V-2360

Class & Section: X B

Batch Year: 2023-24

Installment: Installment 1, Installment 2, Installment 3, Installment 4, Installment 5, Installment 6, Installment 7, Installment 8

Payment Status: Completed

PARTICULARS

AMOUNT

Education fee	5200
Computer fee	8400
Exam fee	1600
Annual fee	9000
Library fee	700
	1500
	400
	600
Fine	0
Total Amount	77400
Discount	1000
Total Paid Amount	76400

LUCKNOW I MOKH (SLODUA, V I MOKH M)

Please check the receipt & sign before leaving the counter. No claim shall be entertained thereafter.

Office Stamp

443

96

# भारत प्रजासत्ताक रिपब्लिक

रामनगर कालोनी, अरमोछा

नं. 55 Amrik Bhatlen P.K. Rd.  
 श्री Chandpur Khaban P.K. Road  
 पता Chandpur P.K. Road  
 सहायक पो (शाबों में) ...  
 साप किया।  
 25/00/01





(443)

(98)



# भारत प्रबन्धन सेवा समिति

रामनगर कालोनी, अयोध्या (जायदा)

नं. 184

दि. 29/1/23

श्री. Amit Bhatnagar Sir

पता Chandpur, Kanpur, A. P. U.

सहायता राशि (राबों में) Twenty five thousand only

सहायता प्राप्त किया।

25000/-

*(Handwritten signature)*

भारत प्रबन्धन सेवा समिति, रामनगर कालोनी, अयोध्या

(147)

# भारत प्रहलान्त सेवा समिति

रामनगर कालोनी, अयोध्या (उ.प्र.)

162  
 Amrit Dethers Pvt. Ltd.  
 Chandpur Harban, Ayodhya  
 Twenty five thousand

राशि (शब्दों में)

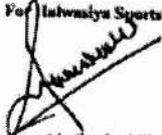
राशि प्राप्त किया।

15000/-

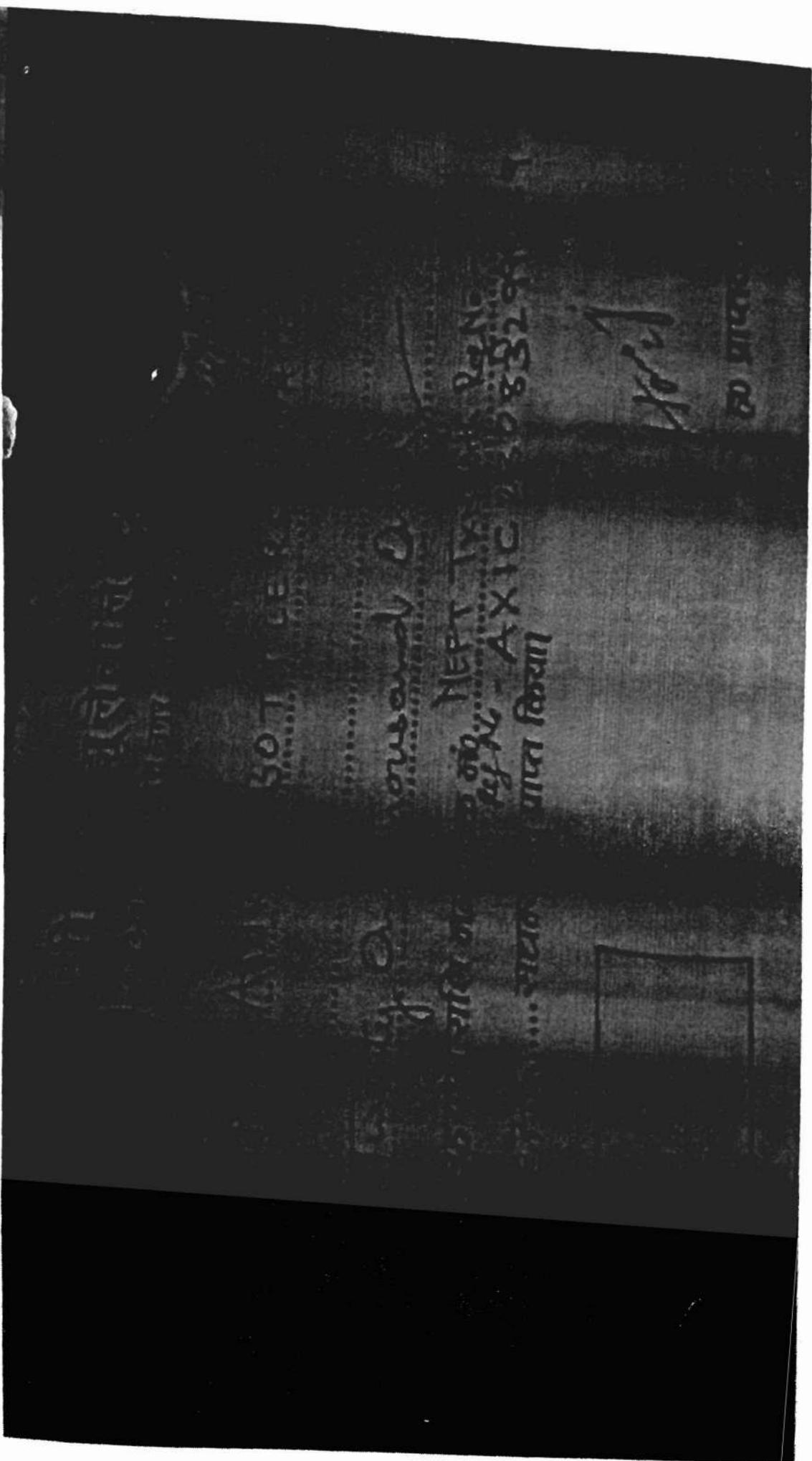
आयुर्वेदिक चिकित्सा के लिए, अयोध्या, उ.प्र.

100



TAX INVOICE									
<b>NAME:</b>	Halwasiya Sports LLP			<b>Name:</b>	Anrit Bottlers private limited				
<b>Address:</b>	TCG 3/3, Vibhuti Khand, Goms Nagar, Lucknow - Uttar Pradesh 226010			<b>Address:</b>	4TH FLOOR SHALIMAR LD PLAZA, 5/CP, SECTOR 5, BHICOTNATHI MARKET, INDRA NAGAR, LUCKNOW				
<b>State:</b>	Uttar Pradesh			<b>State:</b>	Uttar Pradesh				
<b>GST No:</b>	09AAOFH5000P120			<b>GSTIN:</b>	09AACCA4794H1ZA				
<b>Invoice no:</b>	TC/22-23-02			<b>Place of Supply:</b>	Uttar Pradesh				
<b>Date of Invoice:</b>	10 February 2023			<b>State Code:</b>	09				
S No	Description of Services	SAC code	Taxable Value (Rs.)	CGST		SGST		IGST	
				Rate (%)	Amount	Rate (%)	Amount	Rate (%)	Amount
1	Towards Awarth Golf League Team Ownership Service	9996	3,50,000.00		31,500.00		31,500.00	-	
<b>Total</b>			<b>3,50,000.00</b>		<b>31,500.00</b>		<b>31,500.00</b>		<b>-</b>
<b>Total Value of Service</b>								<b>3,50,000.00</b>	
<b>Total CGST (In Rs.)</b>								<b>31,500.00</b>	
<b>Total SGST (In Rs.)</b>								<b>31,500.00</b>	
<b>Total IGST (In Rs.)</b>								<b>-</b>	
<b>Round Off (In Rs.)</b>								<b>-</b>	
<b>Total Invoice Value</b>								<b>4,12,000.00</b>	
<b>Invoice Value (In words):</b>				Four Lacs Thirteen Thousand Only					
<b>Amount subject to Reverse charge</b>				NB					
<p>Firm No ABA-1104  Email statements@halwasiyagroup.com  Address TCG 3/3 (Next to Plumeria) Vibhuti Khand Goms Nagar, Lucknow.  Pin code - 226010  Kindly issue a cheque/draft in favour of M/s Halwasiya Sports LLP  Bank Account No. - 922020007924779  IFSC Code - UTIB0000473 with Axis Bank Ltd.  Branch Address - 29 CC, Basant Lok Complex Vasant Vihar  Income Tax Permanent Account Number (PAN) - AAOFH5999P</p>									
								 <b>(Authorized Signatory)</b>	

101



870

**SIMPLE  
EDUCATION  
FOUNDATION**



UAN: AANTS6089GF20211  
PAN No: AANTS6089G  
FCRA: 231661837

*Receipt Date: 22/11/2022*

*Receipt No: SEF/DON/037/2022-23*

*Donation Date: 21/11/2022*

*Received with thanks from: Amrit Bottlers Private Limited*

*Address/Email of Donor: ALLAHABAD ROAD, CHANDPUR HARBANS/ deepaklakhmani@cocacolaofd.com*

*PAN of Donor: AACCA4794J*

*Donation Amount: INR 1,00,000/-*

*Sum of Rupees (in words): One Lakh Only*

*By Cash/Online/Cheque\*: Online*

*For Simple Education Foundation*

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H-1, Bandhu Vihar, CGHS, Sector - 10, Plot No. - 11, Dwarka, New Delhi - 110075  
+91-9810704035 | [www.simpleeducationfoundation.org](http://www.simpleeducationfoundation.org) | [connect@simpleeducationfoundation.org](mailto:connect@simpleeducationfoundation.org)

102

सहकार नहीं सहकार

बिना सहकार नहीं उद्धार



# सहकार भारती

## उत्तर प्रदेश

अध्यक्ष  
नरेन्द्र उपाध्याय  
मो. 9927924653

कार्यालय : सहकार भारती 100, न्यु बी ब्लाक, दारुलशाफा  
विधायक आवास, हजरतगंज, लखनऊ, उ.प्र. - 226001

महामंत्री  
डा. प्रवीण सिंह जादोन  
मो. 9450297570

क्रांक 334/36C/22

दिनांक 18/12/2022

सेवा में

श्री नरेश लक्ष्मानी  
अग्रत व्याटलस प्राइवेट लिमिटेड

**विषय:** सहकार भारती की प्रदेश कार्यकारिणी की बैठक, हरितनापुर, मेरठ-स्मारिका हेतु विज्ञापन/आर्थिक सहयोग का निवेदन।

सम्पूर्ण भारत वर्ष में "बिना संस्कार नहीं सहकार, बिना सहकार नहीं उद्धार" घोष वाक्य के साथ, सहकारिता के क्षेत्र में राष्ट्रीय स्तर पर कार्य करने वाला "सहकार भारती" एकमात्र संगठन है। सहकारिता का प्रचार-प्रसार एवं वृद्धि करने का कार्य मूलतः सहकार भारती द्वारा ही किया जा रहा है। वर्तमान में सम्पूर्ण भारतवर्ष में 27 प्रदेशों तथा 700 से अधिक जिलों में सहकार भारती कार्यरत है। उत्तर प्रदेश में जिसकी इकाईयों का गठन 75 जिलों और 17 महानगरों में हो चुका है और सभी इकाई सक्रिय रूप से कार्य कर रही हैं।

सहकारिता हमारे देश की सांस्कृतिक धरोहर तथा प्राचीन परंपरा रही है। सहकार भारती, शहरी और ग्रामीण क्षेत्रों में सहकारी समितियों का एक सशक्त, निरबाध और समर्पित सतत बनाने और सहकारी आंदोलन के तत्त्व तथा भाव का प्रसार करने वाली, सहकारी समितियों की क्षमता बनाने की परिकल्पना करता है। सहकारिता की शुद्धि तथा वृद्धि करने की प्रक्रिया का सहकार भारती नेतृत्व कर रहा है।

हमें आपको यह अवगत करते हुए प्रसन्नता हो रही है कि सहकार भारती उ०प्र० की प्रदेश कार्यकारिणी की बैठक जनपद मेरठ में "मोती धनस अयोध्यापुरी मण्डप, हरितनापुर, मेरठ, उ०प्र० में दिनांक 07 एवं 08 जनवरी 2023 को होने जा रही है।

— सहकारिता के माध्यम से देश का स्थायी आर्थिक विकास करने हेतु आपका अमूल्य समर्थन तथा आर्थिक सहयोग की प्रार्थना रहती है। सहकार भारती उ०प्र० की प्रदेश कार्यकारिणी की बैठक के अवसर पर एक स्मारिका का प्रकाशन किया जाएगा। आपकी सस्था/सहकारी समितियों से विज्ञापन के रूप में सहयोग/योगदान देने की प्रार्थना करते हैं। अतः आपसे अनुरोध है कि तत्काल पत्रों द्वारा 31 दिसम्बर 2022 तक विज्ञापन/सहयोग, प्रदेश कार्यकारिणी संयोजन समिति को प्रेषित करने की कृपा करें।

सहकार भारती उ०प्र० आपके सहयोग और योगदान के लिए आपका हार्दिक धन्यवाद करती है।

भवदीय

नरेन्द्र उपाध्याय

अध्यक्ष, उत्तर प्रदेश

सम्पर्क सूत्र

(1) श्री जगदीश नारायण भट्ट, मो०नं०- 8902178796 (2) श्री हीरेन्द्र कुमार मिश्रा, मो०नं०-99416682551

(3) श्री कृष्ण कुमार ओझा, मो०नं०-9235636263

50,000/-

558 AS66

104

**A 2 Z AUTO SOLUTIONS**

Regd. Office: A-201, Krishnalok Colony, Phase-II Kanpur Road, Lucknow-226401(U.P.)  
 E-mail: [a2auto518@gmail.com](mailto:a2auto518@gmail.com), Mobile No. 9935807484, 9454684984.

0 9 A X H P S I 4 9 8 Q I Z C

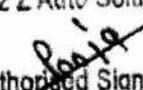
**TAX INVOICE**

Invoice No: T1-21-2022-23

Date of Issue: 18-10-2022

Buyer's Name: Amrit Bottlers Pvt Ltd. Address: Chandpur Harbans Dabhasemar Ayodhya- Faizabad (U.P.) State & Code: U.P (09) PIN: 09AACCA4794J1ZA Address of Supply: Chandpur Harbans Dabhasemar Ayodhya- Faizabad (U.P.)		Consignee's Name: Address: Name Of State & Code: U.P (09) GSTIN:		
Description Of Goods	HSN/SAC Code	Qty/Unit	Unit Rate	Amount (Rs.)
Supply & Fabrication of Food Carts ( As Per Your Requirement ).	8431	04 Nos.	Rs.84745.76	Rs.338983.05
Any Other Pre Delivery Charges				
Total Assessable Value				Rs.338983.05
C.G.S.T. @ 9%				Rs.30508.47
S.G.S.T. @ 9%				Rs.30508.47
I.G.S.T. @				NIL
Total Invoice Value: Rs. Four Lac Only.				Rs.400000.00

For A 2 Z Auto Solutions

  
 Authorized Signatory

Signature of Supplier/ Authorized Representative

**Terms & Conditions**

- Goods once sold will not be taken back.
- Our Responsibility ceases after the goods have left premises.
- All disputes are subject to Lucknow Jurisdictions.

**OUR BANK DETAILS:-** A/C. NAME - A 2 Z AUTO SOLUTIONS, BANK-UCO BANK,  
 BRANCH- CHANDRAWAL, LUCKNOW (U.P.). A/C. NO - 13090510006245, IFS CODE - UCBA0001309.

# A 2 Z AUTO SOLUTIONS

Regd. Office: A-201, Krishnalok Colony, Phase-II Kanpur Road, Lucknow-226401(U.P.)

E-mail: [a2zauto518@gmail.com](mailto:a2zauto518@gmail.com), Mobile No. 9935807484, 9454684984.

N 0 9 A X H P S I 4 9 8 Q I Z C

## TAX INVOICE

Invoice No: TI-21-2022-23

Date of Issue: 18-10-2022

Recipient/Buyer's Name: Amrit Bottlers Pvt Ltd. Address: Chandpur Harbans Dabhasemar Ayodhya- Faizabad (U.P.) Name of State & Code: U.P (09) GSTIN: 09AACCA4794J1ZA Place of Supply Chandpur Harbans Dabhasemar Ayodhya- Faizabad (U.P.)			Consignee's Name: Address: Name Of State & Code: U.P (09) GSTIN:		
Sl.No.	Description Of Goods	HSN/SAC Code	Qty/Unit	Unit Rate	Amount (Rs.)
01	Supply & Fabrication of Food Carts ( As Per Your Requirement ).	8431	04 Nos.	Rs.84745.76	Rs.338983.05
Any Other Pre Delivery Charges					
Total Assessable Value					Rs.338983.05
C.G.S.T. @ 9%					Rs.30508.47
S.G.S.T. @ 9%					Rs.30508.47
I.G.S.T. @					NIL
Total Invoice Value: Rs. Four Lac Only.					Rs.400000.00

For A 2 Z Auto Solutions

Authorized Signatory

Signature of Supplier/ Authorized Representative

### Terms & Conditions

1. Goods once sold will not be taken back.
2. Our Responsibility ceases after the goods have left premises.
3. All disputes are subject to Lucknow Jurisdictions.

**OUR BANK DETAILS:-** A/C. NAME - A 2 Z AUTO SOLUTIONS, BANK-UCO BANK,  
 BRANCH- CHANDRAWAL, LUCKNOW (U.P.), A/C. NO - 13090510006245, IFS CODE - UCBA0001309.



# सिन्धु सेवा समिति (राजि.)

राज्य नगर कॉलोनी, अयोध्या, 224 001 (उत्तर प्रदेश)

नं. 1061

दिनांक : 20/8/2022

श्री ..... अमृत बाटलर्स ग्रुप लिमिटेड  
 पता .....  
 बाबत प्रुथु सेवेस प्रुसेसिंग (रूपथा ग्रुपों में) इन्कतलीस.  
 द्वारा प्रुसाई - सधन्यवाद प्राप्त किया BY NEFA/CHOWS.

₹ 41,000/-



ह. प्राप्तकर्ता

532

8/8/22 - 60,000.00

107

**SBI****NIT TRICHY INSTITUTION FEES.**

NIT CAMPUS,, THANJAVUR ROAD, THUVAKUDI, , TIRUCHIRAPPALLI-620015

Date: 08-Aug-2022

**Receipt for State Bank Collect Payment**

SBCollect Reference Number

DUJ5284270

Category

2021 ADMITTED ALL PG COURSES

ROLL NO

202121019

NAME OF THE STUDENT

NAYANSHI PATHAK

SPECIALIZATION

Chemical Engineering

ADMITTED YEAR

2021

CATEGORY

Open-EWS

SEMESTER

III

1.HOSTEL(TYPE YES OR NO)

yes

TUITION FEE

35000

ANNUAL FEE

12100

2.HOSTEL RENT AND FESTIVAL(TYPE AMT OR 0)

12400

SAT

108



سندھو ساکھا سنگم کلتورل ٹرسٹ

Sindhu Sakha Sangam Cultural Trust

Culture • Tradition • Generation

Reg. E-8634/Thane

M. : 9819151610

9840474491

89830576

Mahalaxmi Apt., Behind Venus Talkies, Opp. Block C-539, Sec. - 25, Ulhasnagar - 4, Dist. Thane  
 Web. : www.sindhusakhasangam.com E-mail : sindhusakhasangamsss@gmail.com

Bill No. 20

Date 28/08/22

Ms. Amrit Bottlers Pvt. Ltd.  
 (Ayodhya.)

Please draw the cheque in favour of NEFT to

Sindhu Sakha Sangam Cultural Trust

Show Title Sindhyat Ji Bhushba & I Love You

Date / Time / Place Ayodhya on 15th Aug. 22

Artists fees for performing Nirbhayankika Sindhyat- Ji Bhushba & Comedy Play I Love You, By 21 Artists	82000	00
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Amount in words Eighty Two

Thousand Only.

Total 82000 00

Adv. —

Received on 20/08/22 Balance 82000 00

Received

For Sindhu Sakha Sangam Cultural Trust

For Sindhu Sakha Sangam

Prasanna

Chairman Auth

109

Medanta Holdings Pvt. Ltd.

Medanta-Lucknow

GSTIN : 09AAICM9846K12N / PAN No : AAICM9846K

## BILL OF SUPPLY

## Intermediate Draft Report

Bill No	: XXXX/XXXX	Bill Date	: 27/06/2022 14:04
Account Id	: ML10131387	IPD No.	: 20553675
Gender	: Male / 26Y OM 6D	Bed	: 812
Address	: Vram Khand, Gomti Nagar, Lucknow	Ward	: ICU6 MICU
Admission Date	: 26/06/2022 15:31	Discharge Date	: [REDACTED]
Admission Name	: Mr. Prashant Dubey	Attending Doctor	: Dr Abhal Verma & Team
Admission Doctor	: Dr Abhal Verma & Team	Billing Group	: CASH PAYMENT
STATE CODE	: 09	Employer	:
Insurance Not Defined	:		

Items with Package details	Date	Manufacturer Name	Batch/Expiry Date	Qty	Total
Room Charges				2.00	500.00
Food Bank				4.00	2800.00
Nursing Care Charges				2.00	800.00
Room Charges				2.00	8900.00
Lab Charges				18.00	16090.00
Medical Consumable Charges				84.00	13029.50
Medical Procedures				9.00	2430.00
Miscellaneous Charges				1.00	350.00
Pharmacy Charges				119.00	50881.05
Radiology Charges				4.00	8700.00
Consultant Charges				5.00	4000.00

Total	108280.55
Payable By Others	0.00
Total Bill Amount	108280.55
Deposit	55000.00
MLCCRC/23040854/26/06/2022 15:33(By Credit Card- No:UPI, Bank: ,Approval Code:299454)	55000.00
Net Payable	53280.55
Refund	0.00
Bill Outstanding	53280.55

PREPARED BY

One Lakh Eight Thousand Two Hundred Eighty And Fifty Five Only

27/06/2022 14:04

1 of 2

110



# OU DH CATERERS ASSOCIATION

(AFFILIATED TO FEDERATION OF ALL INDIA CATERERS)

27-II, Gokhle Marg, Lucknow - 226001

Contact : +91 7897000260, +91 9455857474, +91 9455888180

No. 245

Date 06/07/22

Received with thanks from Amrit Bottlers

to the sum of rupees Twenty One thousand only

by Cash/Cheque/NEFT/Draft No. AXIC 221874023351

drawn on Bank PNB / (PAIX-N. AACCA6794J)

Sponsorship

[Signature]  
(R.G)

Soc Reg No 1110 2003 2004



# SAPNA FOUNDATION

SOCIAL ACTION FOR PROGRESSIVE NATION FOUNDATION (SAPNA)

39, Avas Vikas Colony, Angooribagh, Faizabad, Distt. Ayodhya-224001

DARPAN ID : UP/2019/0235483

Email : sapnafoundationayodhya@gmail.com

Mob. 9450523275

80G Reg.No.: AAEAS/14ZNF20221

रसीद क्र/Receipt No.

001

दिनांक/Date ... 16-06-22.

श्री/श्रीमती/सुश्री

अमृत वाटवस प्रा. लि.

मोबाइल नं०

7007296496

पैन नं.

AACCA4794J

पता

अयोध्या

सहयोग राशि / सामग्री

पांच हजार शक सौ मात्र

सदस्यता/अन्य कार्यक्रम/सांस्कृतिक, सामाजिक प्रचार-प्रसार आदि के लिए सहयोग राशि सधन्यवाद प्राप्त कि

दानदाताओं को इस दान से आयकर में 50% की छूट मिलेगी।

₹ 5100/2

हस्ताक्षर  
सकता

V-2360 - 12

July to March

16/1/22

Rest fees = 52,700/-

Leeknow Public School

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113

Modanta Holdings Pvt. Ltd.

Modanta-Lucknow

GSTIN : 09AAICM9846K1ZN / PAN No : AAICM9846K

## BILL OF SUPPLY

## Intermediate Draft Report

XXXX/XXXX	Bill Date	27/06/2022 15:44
ML10131387	IPD No.	20553675
Male / 28Y OM 6D	Bed	012
Viram Khand ,Gomti Nagar,Lucknow	Ward	ICU8 MICU
26/06/2022 15:31	Discharge Date	
Mr. Prashant Dubey	Attending Doctor	Dr Abhai Verma & Team
Dr Abhai Verma & Team	Billing Group	CASH PAYMENT
09	Employer	

Service with Package details	Date	Manufacture r Name	Batch/Expiry Date	Qty	Total
Verma & Team, Gastroenterology)					
CVCV000093-ICU Visit Critical Care(Dr CCM TEAM, Critical care)	27/06/2022			1.00	1000.00
CVCV000093-ICU Visit Critical Care(Dr CCM TEAM, Critical care)	27/06/2022			1.00	1000.00
Visiting Consultant Charges(Subtotal)				6.00	5000.00
Visiting Consultant Charges(Subtotal)				6.00	5000.00
				Total	109280.55
				Payable By Others	0.00
				Total Bill Amount	109280.55
				Deposit	55000.00
				MLCCRC/23040854/26/06/2022 15:33(By Credit Card- No:UPI ,Bank: ,Approval Code:299454)	55000.00
				Net Payable	54280.55
				Refund	0.00
				Bill Outstanding	54280.55

PREPARED BY

One Lakh Nine Thousand Two Hundred Eighty And Fifty Five Only

Shiva Kant Tiwari

114

Select Your Fee

Select Your State/Pradesh

Select Your Institute

Lucknow Public Schools and Colleges, Luc

Select Your Institute's Area

Lucknow Public School, Vrindavan

S R Number/AdmissionNumber

v-2350

Consumer Details

Student Name KANAK PANDEY

Father Name SANTOSH  
KR.PANDEY

Class IX

Section C

Amount/2016 6000

Amount/2017 9800

Amount/2018 9800

Roatham Pandey

Class (6)A

Due Amount

June 22 To March 23

Total Amount 30000/-

31/3/22

**AUTO WALA**

G-3, 587 / 2, JAIN COMPLEX, KANPUR ROAD, BARGAWAN  
Lucknow UTTAR PRADESH 226012  
GSTIN No 09APEPS8738L1Z0



TAX INVOICE

Office Number : 8808188888

Email : autowala2018@gmail.com

Customer Name	MUKESH KUMAR VISHNANI S/O BHAGWAN DAS VISHNANI	Invoice No	: 2022/23- 36
Address	53 / 14-C-10-N LUXA, CHHITUPUR VARANASI	Invoice Date	: 26-05-2022
City	: Varanasi (221010)	Mode Of Payment	: Credit
State	: UTTAR PRADESH	Aadhar Card	: ---
Mobile No	: 9336901830	Dealer Fame II Code	: ---
Temporary Address	: 38 TEJ KRISHNA KHERA KAKORI ,LUCKNOW (226107)	Dealer Code	: ---
		Hypothecation	: ---

We hereby submit our bill for transportation of your goods as under:

Description of Goods/Service	HSN Code	Qty	Rate	Amount
Model Name : GARIB RATH	87031010	1	115,095.23	115,095.23
Chassis No : M56BRAZG22C220059	<b>Taxable Amount</b>			: 115,095.23
Motor No. : BRAZG220059	<b>SGST @2.5%</b>			: 2,877.38
Controller No : ---	<b>CGST @2.5%</b>			: 2,877.38
Charger No : ---	<b>Ex Showroom Price</b>			: 120,849.99
Converter No : ---	<b>Gross Amount</b>			: 120,849.99
Colour : WHITE (ALLOY)	<b>Round Off</b>			: 0.01
Battery	<b>Grand Total</b>			: ₹ 120,850.00
Company				
Battery				
Chemistry				
Battery No				
Battery				
Capacity				
A/C NAME- AUTOWALA A/C NO. - 533904010028104 IFSC - UBIN0553395 BANK NAME- UNION BANK OF INDIA BRANCH- ALAMBAGH LKO				

Rupees In Words : ₹ One Lakh Twenty Thousand Eight Hundred Fifty Only/-

E &amp; O E

1. Goods once sold will not be taken back
2. Interest @ 18% p a will be charged if the payment is not made within the stipulated time
3. Subject to 'Lucknow' Jurisdiction only

Customer Signature

AUTO WALA

Authorised Signatory

## Tax Invoice

INSURED DETAILS	
Policy Number : VA21277R	Address of Service Provider: Off Code-38, Future Generali India Insurance Co Ltd, Unit No.310, 3rd Floor, Cyber Heights, Vibhuti Khand, Gomti Nagar, Lucknow, Uttar Pradesh, Pincode - 226010
Invoice Number : 202200PN70066240	Area Code : Lucknow Branch Office
Reversal Charge : No	FGI State Code : 09
Name of Insured/Proposer : Mr. MUKESH KUMAR VISHNANI	FGI GSTIN Number : 09AABCF0191R3Z5
Address : S/O BHAGWAN DAS VISHNANI, 53/14-C-10-N LUXA CHHITUPUR, VARANASI, VARANASI, UTTAR PRADESH, Pincode- 221010	FGI PAN Number : AABCF0191R
Place of Supply(State Code): 09	Intermediary Name \ Code: TEJINDER KAUR SETHI \ 60082939
GSTIN / IIN Number : -	Date of Issue / Invoice : 26/05/2022
Period of Insurance : From 15:32 hours of 26/05/2022 To Midnight of 25/05/2023	HSN : 997134
	Nature of Service : General Insurance Service

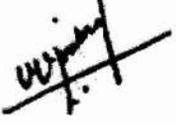
Received with thanks from a sum of ₹ 6,699.00 towards Premium on the above mentioned policy.

PARTICULARS	TAX(%)	PREMIUM ( ₹ )
Gross Premium		5,677.00
Add: CGST	9%	510.93
Add: SGST	9%	510.93
Add: Cess		-
Total (Rounded to nearest rupee)		6,699.00

## NOTE :

- In case of payment by cheque, in the event of dishonour of cheque for any reason whatsoever, insurance cover provided under this receipt automatically stands cancelled from the inception irrespective of whether a separate communication is sent or not.
- Excess amount, if any, will be adjusted against subsequent policies, or will be refunded on demand.

For FUTURE GENERALI INDIA INSURANCE CO. LTD.



(Authorized Signatory)

Note: This document is digitally signed by Mr Vaibhav Risbud, Authorised Signatory of Future Generali India Insurance Company Limited on 26/05/2022

**Date 05/03/2024****To,****District Inspector of School**  
Ayodhya, U.P**Subject: Corporate Social Responsibility (CSR) activity in Education sector.**

Dear Sir,

We derive immense pleasure in informing that M/s Amrit Bottlers Pvt. Ltd. is established and operational at Chandpur Harbans, P.O Dabhasemar, Ayodhya since year 1983 and functional duly complying with the provisions of various applicable statutes.

The philosophy of M/s Amrit Bottlers Pvt. Ltd is to achieve a balance of economic, environmental and social imperatives. Unit is committed towards Social and collective responsibility to build a society and supplement Government's efforts to achieve inclusive growth and ensure equality of opportunity for all.

Unit has ensured incessant implementation of Corporate Social Responsibility activities spanning over vast range of sectors. The underlying objective of CSR initiatives is to push the nation towards achievement of sustainable development goals and public-private partnership in transforming India.

- 05/3/24
2. In the light of above background, we wish to inform that in the upcoming financial year 2024-25, unit M/s Amrit Bottlers Pvt. Ltd has planned to undertake CSR activities in Education Sector. The Educational activities under CSR ambit shall be carried out in the vicinity of unit M/s Amrit Bottlers Pvt. Ltd and its surrounding nearby areas.
  3. Unit has planned to conduct awareness campaigns on priority social issues like Plastics Waste Management, Solid Waste Management etc in nearby educational

**Registered Office : P-18, Dobson Lane, 7th Floor No. A-3, Madhusudan Apartment, HOWARH-711 101 (W.B.)****Factory : Chandpur Harbans, P.O. Dabhasemar, Distt. Ayodhya, Faizabad - 224 133 (U.P.)**

119

institutions besides strengthening infrastructural facilities. That the Education activities shall be carried out by the unit under its Corporate Social Responsibility (CSR) outlay for upcoming financial year.

You are requested to take necessary action for identification and detailing of educational institutes located in the nearby vicinity of unit M/s Amrit Bottlers Pvt. Ltd., Dabhar Semar, Chandpur Harbans, Allahabad Road, Ayodhya as well as activities to be carried out in identified educational institutions so that the CSR activities in Education sector can be implemented.

A joint site visit/ interactive meeting with representatives of M/s Amrit Bottlers Pvt. Ltd., Ayodhya can also be arranged subject to your confirmation and convenience.

Thanking You.

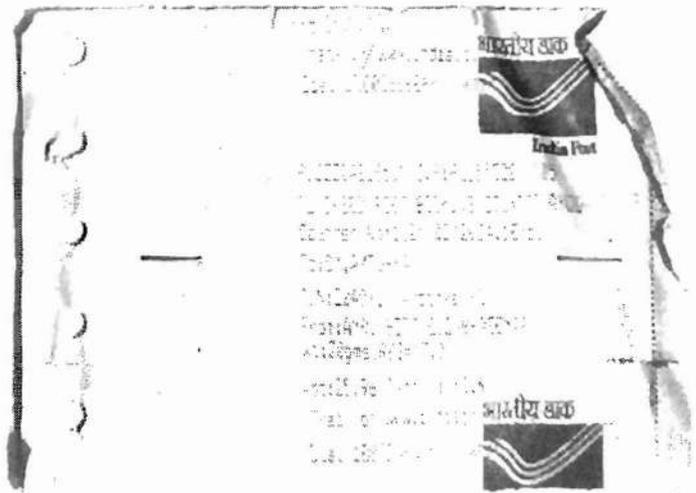
Yours Sincerely,  
For Amrit Bottlers Pvt. Ltd.

*[Handwritten Signature]*  
05/03/24  
(Authorized Signatory)

Copy to:

- 1. The District Magistrate, Ayodhya
- 2. The Regional Officer, U.P. Pollution Control Board, Ayodhya.

(Authorized Signatory)



## AMRIT BOTTLERS PRIVATE LIMITED

Authorised Bottlers of THE COCA-COLA COMPANY



Phone : 05278 - 245324, 246133

Fax : 05278 - 246133

e-mail : amritbottlers@cocacolafzd.com

CIN: U01132WB1983PTC035916

Date 05/03/2024

To,  
The District Magistrate  
Ayodhya.

**Sub: Status Report on proposed activities under Corporate Social Responsibility (CSR) for the year 2024-25, in compliance of Judgement dated 18.12.2023 pronounced on 22.12.2023, by Hon'ble National Green Tribunal in the matter of Original Application No. 584/2022 Durga Prasad Yadav & Ors versus State of Uttar Pradesh through its Chief Secretary & Ors.**

Dear Sir,

Kindly refer to the above cited Judgement of Hon'ble Tribunal wherein Hon'ble Tribunal has laid down certain guidelines related to CSR activities. It is to bring to your kind notice that M/s Amrit Bottlers Pvt. Ltd., Chandpur Harbans, P.O Dabhasemar, Ayodhya, in the past also, has implemented CSR activities similar in nature with the activities cited by Hon'ble Tribunal in its Judgement.

It is to further inform that unit M/s Amrit Bottlers Pvt. Ltd. has taken a decision to include certain activities in the proposed CSR for the year 2024-25 in accordance with the above cited Judgement. A brief narrative of some CSR activities proposed for year 2024-25 is as follows:

**1. Health:** That unit has always worked in the field of Health care under its CSR obligation. That, unit has planned to organize Health Camps, in nearby areas, in association with existing local medical infrastructure so that the local population gets quality medical advice at their doorsteps.

**2. Education:** That unit has always given priority to Education sector in the implementation of CSR Plan during preceding years. That unit has carried out employment oriented vocational skill development activities in the nearby areas for the capacity building of human resources.

That in compliance of Judgement of Hon'ble Tribunal, unit has included Education as a specific sector in the CSR Plan for year 2024-25. **That unit has procured land measuring 2624 square meter, near Medical**

Registered Office : P-18, Dobson Lane, 7th Floor No. A-3, Madhusudan Apartment, HOWARH-711 101 (W.B.)

Factory : Chandpur Harbans, P.O. Dabhasemar, Distt. Ayodhya, Faizabad - 224 133 (U.P.)

**College and unit is planning for development of 8<sup>th</sup> standard educational school** wherein education to local population shall be imparted. That the unit has formulated a vision for providing infrastructural support to educational institutions situated in nearby areas. That unit has written letter dated 05/03/2024 to District Inspector of School, Ayodhya seeking intervention and guidance in deciding specific infrastructural support as well as identification of Institutions devoid of sufficient infrastructure and deserving support. That a copy of letter sent to District Inspector of School, Ayodhya is annexed and marked as Annexure no. 1. That on receipt of input guidance from the competent authority, the CSR Plan for the year 2024-25 shall be accordingly finalized and sent to District Environment Committee for approval.

- 3. Skill Development:** That unit has focused on skill development of human resources and livelihood enhancement projects in its earlier CSR activities. That in compliance of Judgement of Hon'ble Tribunal, unit has included Skill Development as a specific sector in the CSR Plan for year 2024-25. That unit has planned to organize vocational training programs, on regular basis, in coordination with expert institutions in the areas surrounding the unit. That such employment-oriented activities shall not only ensure capacity building of nearby human resources but shall also generate better employment opportunities.
- 4. Solid Waste Management:** That unit has worked in the field of Environmental sustainability, Environmental protection and Conservation of natural resources in its CSR activities during preceding years. That MoEF&CC, Govt. of India has notified Solid Waste Management Rules 2016 as amended for safe management and disposal of Solid Waste. That the statute makes it mandatory for segregation of solid waste at source prior to its disposal. That unit has plans to organize awareness campaigns on Solid waste management in villages and townships in the nearby vicinity of the unit. That such awareness campaigns shall be organized in due consultation

with competent authorities like Uttar Pradesh Pollution Control Board and Urban Local Bodies. That in addition to awareness campaigns, unit also has plans to strengthen solid waste segregation and collection infrastructure, in nearby villages and townships in order to assist competent authorities in ensuring compliance of law.

- 5. Scientific support and awareness to local farmers to increase yield of crop and fodder:** That in compliance of Judgement of Hon'ble Tribunal, unit has planned to undertake CSR Activities in the field of Agriculture in order to increase the yield of crop and fodder. That unit has written letter dated 05/03/2024 to District Agriculture Officer, Ayodhya seeking intervention and guidance for providing scientific support and awareness to local farmers. That a copy of letter sent to District Agriculture Officer, Ayodhya is annexed and marked as Annexure no. 2. That on receipt of input guidance from the competent authority, the CSR Plan for the year 2024-25 shall be accordingly finalized and sent to District Environment Committee for approval.
- 6. Rain Water Harvesting:** That unit has undertaken Rain water harvesting activity under CSR in preceding years. That activity such as promoting appropriate system design, sound operation and maintenance and use of first flush devices is included and implemented. That unit has ensured ground water recharge exceeding the ground water abstraction in compliance of The Uttar Pradesh Ground Water (Management and Regulation) Act 2019 as amended. That in compliance of Judgement of Hon'ble Tribunal, unit has included Rain Water harvesting activity in its CSR Plan for the year 2024-25. That ground water recharge ponds shall be developed in villages and areas nearby the unit for recharge of ground water in compliance of Registration issued by the Ground Water Department, Govt. of Uttar Pradesh.
- 7. Plantation in community areas:** That unit has undertaken Plantation including Miyawaki plantation, during preceding years, under CSR activities in order to deliver positive impact towards Environmental conservation. That in compliance of direction of Hon'ble Tribunal, unit has framed Plantation

plan for the year 2024-25 including Miyawaki plantation in areas surrounding the unit and in the vicinity of the unit.

That unit has written letter dated 05/03/2024 to the Divisional Forest Officer, Ayodhya requesting the authority to guide the unit with respect to availability of land in the areas surrounding the unit for carrying out plantation activities. That on receipt of input from DFO, Ayodhya regarding land availability for plantation, the activity shall be confirmed in the CSR Plan for the year 2024-25. That a copy of letter sent to Divisional Forest Officer, Ayodhya is annexed and marked as Annexure no. 3.

We assure that M/s Amrit Bottlers Pvt. Ltd., Chandpur Harbans, P.O Dabhasemar, Ayodhya is committed towards Social and collective responsibility to build a society and supplement Government's efforts to achieve inclusive growth and ensure equality of opportunity for all.

Unit shall be submitting micro details of each CSR activity, prior to its implementation, before District Environment Committee as well as your good office.

Thanking You,  
**Yours Sincerely**  
**For Amrit Bottlers Private Limited**

**(Authorized Signatory)**

Encl: As above

Copy to:

1. Divisional Forest Officer, Ayodhya
2. District Agriculture Officer, Ayodhya
3. District Inspector of School, Ayodhya
4. Regional Officer, U.P.Pollution Control Board, Ayodhya in reference to letter no. 981/ O.A No. 584/ 2022/ 2024 dated 14.02.2024.

**(Authorized Signatory)**



ANNEXURE 892

AMRIT BOTTLERS PRIVATE LIMITED

Authorised Bottlers of THE COCA-COLA COMPANY



Phone : 05278 - 245324, 246133

Fax : 05278 - 246133

e-mail : amritbottlers@cocacolafzd.com  
CIN: U01132WB1983PTC035916

124

**Date 05/03/2024**

To,

**The District Agriculture Officer**  
Ayodhya, U.P

**Subject: Corporate Social Responsibility (CSR) activity in Agriculture sector.**

Dear Sir,

We derive immense pleasure in informing that M/s Amrit Bottlers Pvt. Ltd. is established and operational at Chandpur Harbans, P.O Dabhasemar, Ayodhya since year 1980 and functional duly complying with the provisions of various applicable statutes.

The philosophy of M/s Amrit Bottlers Pvt. Ltd is to achieve a balance of economic, environmental, and social imperatives. Unit is committed towards Social and collective responsibility to build a society and supplement Government's efforts to achieve inclusive growth and ensure equality of opportunity for all.

Unit has ensured incessant implementation of Corporate Social Responsibility activities spanning over vast range of sectors. The underlying objective of CSR initiatives is to push the nation towards achievement of sustainable development goals and public-private partnership in transforming India.

2. In the light of above background, we wish to inform that in the upcoming financial year 2024-25, unit M/s Amrit Bottlers Pvt. Ltd has planned to undertake CSR activities in Agriculture Sector. The activities under CSR ambit shall be carried out in the vicinity of unit M/s Amrit Bottlers Pvt. Ltd and its surrounding nearby areas.

Pp  
05/03/24

**Registered Office : P-18, Dobson Lane, 7th Floor No. A-3, Madhusudan Apartment, HOWARH-711 101 (WB )**

**Factory : Chandpur Harbans, P.O. Dabhasemar, Dist. Ayodhya, Faizabad - 224 133 (U.P.)**

3. Unit has planned to undertake activities for providing scientific support and awareness to local farmers to increase yield of crop and fodder in the vicinity of unit and surrounding nearby areas. That the activity shall be carried out by the unit under its Corporate Social Responsibility (CSR) outlay for upcoming financial year.

You are requested to take necessary action for detailing of such activities for providing scientific support and awareness to local farmers to increase yield of crop and fodder in the nearby vicinity of unit M/s Amrit Bottlers Pvt. Ltd., Dabhar Semar, Chandpur Harbans, Allahabad Road, Ayodhya so that the activity can be accordingly included in the CSR document for upcoming financial year and subsequently implemented. A joint site visit/ interactive meeting with representatives of Amrit Bottlers Pvt. Ltd., Ayodhya can also be arranged subject to your confirmation and convenience.

Thanking You,

**Yours Sincerely,  
For Amrit Bottlers Pvt. Ltd.**

*[Handwritten Signature]*  
**(Authorized Signatory)**

**Copy to:**

1. The District Magistrate, Ayodhya
2. The Regional Officer, U.P. Pollution Control Board, Ayodhya.



**(Authorized Signatory)**



126



सहमति-पत्र

अमृत बाटलर्स प्रा०लि०, स्थित चाँदपुर, हरवंश, डाभासेमर, थाना - पूराकलन्दर, तहसील - सदर, शहर - अयोध्या कैन्ट, जिला - अयोध्या (उ०प्र०) अधिकृत प्रतिनिधि रोहित श्रीवास्तव (टीम लीडर - लीगल & लाइजन्) ----- प्रथम पक्ष

एवं

सुरेंद्र कुमार पुत्र श्री राम अवध ग्राम मलिकपुर पोस्ट डाभासेमर तहसील सदर जिला अयोध्या, उत्तर प्रदेश ----- द्वितीय पक्ष

हम उभय पक्ष निम्नलिखित शर्तों के अधीन अपने - अपने को पाबंद करते हैं कि:-

प्रस्तर 1- यह कि प्रथम पक्ष भारतीय कम्पनी अधिनियम के प्रावधानों के तहत एक पंजीकृत कम्पनी है एवं द्वितीय पक्ष जो अपनी भूमि का संक्रमणीय भूमिधर व विधिक स्वामी है, जिसकी भूमि ग्राम मलिकपुर परगना हवेली अवध तहसील सदर जिला अयोध्या में स्थित है।

प्रस्तर 2- यह कि प्रथम पक्ष, द्वितीय पक्ष के भूमि गाटा संख्या 127 कुल रकबा 0.0463 हे० पर हरे पौधे लगाना चाहता है जिसके लिए द्वितीय पक्ष स्वतन्त्र रूप से सहमत है।

प्रस्तर 3- यह कि प्रथम पक्ष द्वारा द्वितीय पक्ष की उपरोक्त भूमि पर जो भी हरे पौधे लगाये जायेगे उसकी सम्पूर्ण जिम्मेदारी प्रथम पक्ष की होगी जिसमे हरे -पौधे की देख - रेख, खाद- पानी तथा सुरक्षा व हरे - पौधो के चारो तरफ घेरे का प्रबन्ध किया जाएगा।

प्रस्तर 4- यह कि प्रथम पक्ष के साथ द्वितीय पक्ष भी उपरोक्त सहमति -पत्र के आधार पर सहयोग व सहायता करेगे जिससे पर्यावरण वातावरण को स्वच्छ बनाया जा सके।

प्रस्तर 5- यह कि उपरोक्त कार्य को वर्ष 2024-25 में वर्षा ऋतु में शासन के दिशा - निर्देश के अनुरूप किया जायेगा।

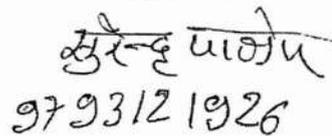
प्रस्तर 6- यह कि सहमति- पत्र उभय पक्षों के मध्य स्वतन्त्र रूप से निष्पादित किया जा रहा है, जो वक्त जरूरत पर काम आवे।

अतः यह सहमति- पत्र खूब सोच समझकर निष्पादित किया जा रहा है ताकि वक्त जरूरत पर काम आवे तथा आवश्यक पड़ने पर कही भी उपलब्ध कराया जा सके।

दिनांक :- 16.03.24

  
प्रथम पक्ष

द्वितीय पक्ष

  
9793121926

DEPONENTS.....  
Has Identified By Sri.....  
Hence Verified by me

NOTARY

उभय पक्षों ने मेरे समक्ष  
सहमति स्थापित करायी है

  
(सचिव)

**AGREEMENT LETTER**

Amrit Bottlers Pvt. Ltd. situated at Chandpur, Harbans, Dabhasemar, P.S. Purakalandar, Tehsil-Sadar, City- Ayodhya Cantt., District Ayodhya (U.P.) Authorized Representative Rohit Srivastav (Team Leader- Legal & Liaison)

..... First Party

AND

Surender Kumar son of Shri Ram Avadh Village Malikpur Post Dabhasemar Tehsil Sadar District Ayodhya Uttar Pradesh

..... Second Party

We, both the parties bind ourselves under the conditions given below that :-

Paragraph 1 : That the first party is a company registered under the provisions of the Indian Companies Act and the second party is the landowner of transferable land and legal owner of his land whose land is situated in village Malikpur Pargana Haweli Awadh Tehsil Sadar District Ayodhaya.

Paragraph 2: That the first party wants to plant green plants on the Gata No. 127 total Rakba 0.0463 hectares land of the second party for which second party is independently agreed.

Paragraph 3 : That the responsibility would be of the first party regarding whatever green plants are planted on the above land of the second party by the first party which will include looking

after of the green plants, arrangements for manure-water and security and fencing on all the four sides of green plants would be made.

Paragraph 4: That the second party would also cooperate and help the first party on the basis of above Agreement Letter so that the environment can be made clean.

Paragraph 5 : That the above work will be done in the rainy season in the year 2024-25 as per the guidelines of the government.

Paragraph 6 : That the Agreement Letter is being executed between both the parties independently which may be useful at the time of need.

Therefore, this Agreement Letter is being executed after careful thinking so that it could be used at the time of need and can be made available anywhere when necessary.

Dated : 16.03.24

Sd/-

First Party

Sd/-

Second Party

Both the parties have signed before me



UTTAR PRADESH

GM 948514

सहमति-पत्र

अमृत बाटलर्स प्रा०लि०, स्थित चाँदपुर, हरवंश, डाभासेमर, थाना - पूराकलन्दर, तहसील - सदर, शहर - अयोध्या कैन्ट, जिला - अयोध्या (उ०प्र०) अधिकृत प्रतिनिधि रोहित श्रीवास्तव (टीम लीडर - लीगल & लाइजन) -----प्रथम पक्ष

एवं

पंचम यादव पुत्र स्वर्गीय रजई यादव ग्राम कादीपुर पोस्ट डाभासेमर तहसील सदर जिला अयोध्या, उत्तर प्रदेश ----- द्वितीय पक्ष

हम उभय पक्ष निम्नलिखित शर्तों के अधीन अपने - अपने को पाबंद करते हैं कि:-

प्रस्तर 1- यह कि प्रथम पक्ष भारतीय कम्पनी अधिनियम के प्रावधानों के तहत एक पंजीकृत कम्पनी है एवं द्वितीय पक्ष जो अपनी भूमि का संक्रमणीय भूमिधर व विधिक स्वामी है, जिसकी भूमि ग्राम काजीपुर जमी मलिकपुर परगना हवेली अवध तहसील सदर जिला अयोध्या में स्थित है।

प्रस्तर 2- यह कि प्रथम पक्ष, द्वितीय पक्ष के भूमि गाटा संख्या 113 कुल रकबा 0.3270 हे० पर हरे पौधे लगाना चाहता है जिसके लिए द्वितीय पक्ष स्वतन्त्र रूप से सहमत है।

प्रस्तर 3- यह कि प्रथम पक्ष द्वारा द्वितीय पक्ष की उपरोक्त भूमि पर जो भी हरे पौधे लगाये जायेंगे उसकी सम्पूर्ण जिम्मेदारी प्रथम पक्ष की होगी जिसमे हरे -पौधे की देख - रेख, खाद- पानी तथा सुरक्षा व हरे - पौधो के चारो तरफ घेरे का प्रबन्ध किया जाएगा।

प्रस्तर 4- यह कि प्रथम पक्ष के साथ द्वितीय पक्ष भी उपरोक्त सहमति -पत्र के आधार पर सहयोग व सहायता करेगे जिससे पर्यावरण वातावरण को स्वच्छ बनाया जा सके।

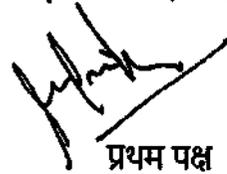
प्रस्तर 5- यह कि उपरोक्त कार्य को वर्ष 2024-25 में वर्षा ऋतु में शासन के दिशा - निर्देश के अनुरूप किया जायेगा।



प्रस्तर 6- यह कि सहमति- पत्र उभय पक्षों के मध्य स्वतन्त्र रूप से निष्पादित किया जा रहा है, जो वक्त जरूरत पर काम आवे।

अतः यह सहमति- पत्र खूब सोच समझकर निष्पादित किया जा रहा है ताकि वक्त जरूरत पर काम आवे तथा आवश्यक पड़ने पर कही भी उपलब्ध कराया जा सके।

दिनांक :- 16.03.24

  
प्रथम पक्ष

  
द्वितीय पक्ष

DEPO...  
Has Identified By Sri...  
Hence Verified by me  
NOTARY  
Rakesh Kumar Srivastava  
Faizabad, Ayodhya  
Reg. No. 53242/2012  
3 भाग पक्षों ने मेरे समक्ष अपना  
हस्ताक्षर कनाया है  
Rakesh Kumar Srivastava  
NOTARY  
16/3/24

**AGREEMENT LETTER**

Amrit Bottlers Pvt. Ltd. situated at Chandpur, Harbans, Dabhasemar, P.S. Purakalandar, Tehsil-Sadar, City- Ayodhya Cantt., District Ayodhya (U.P.) Authorized Representative Rohit Srivastav (Team Leader- Legal & Liaison)

..... First Party

AND

Pancham Yadav son of Late Rjai Yadav Village Kaadipur Post Dabhasemar Tehsil Sadar District Ayodhya, Uttar Pradesh

..... Second Party

We, both the parties bind ourselves under the conditions given below that :-

Paragraph 1 : That the first party is a company registered under the provisions of the Indian Companies Act and the second party is the landowner of transferable land and legal owner of his land whose land is situated in village Malikpur Pargana Haweli Awadh Tehsil Sadar District Ayodhya.

Paragraph 2: That the first party wants to plant green plants on the Gata No. 113 total Rakba 0.3270 hectares land of the second party for which second party is independently agreed.

Paragraph 3 : That the responsibility would be of the first party regarding whatever green plants are planted on the above land of the second party by the first party which will include looking

after of the green plants, arrangements for manure-water and security and fencing on all the four sides of green plants would be made.

Paragraph 4: That the second party would also cooperate and help the first party on the basis of above Agreement Letter so that the environment can be made clean.

Paragraph 5 : That the above work will be done in the rainy season in the year 2024-25 as per the guidelines of the government.

Paragraph 6 : That the Agreement Letter is being executed between both the parties independently which may be useful at the time of need.

Therefore, this Agreement Letter is being executed after careful thinking so that it could be used at the time of need and can be made available anywhere when necessary.

Dated : 16.03.24

Sd/-

First Party

Sd/-

Second Party

Both the parties have signed before me



### सहमति-पत्र

अमृत बाटलर्स प्रा०लि०, स्थित चाँदपुर, हरवंश, डाभासेमर, थाना - पूराकलन्दर, तहसील - सदर, शहर - अयोध्या कैन्ट, जिला - अयोध्या (उ०प्र०) अधिकृत प्रतिनिधि रोहित श्रीवास्तव (टीम लीडर - लीगल & लाइजन) ----- प्रथम पक्ष

एवं

राम नरेश यादव पुत्र राजा राम यादव निवासी ग्राम हांसापुर पोस्ट डाभासेमर तहसील सदर जिला अयोध्या, उत्तर प्रदेश ----- द्वितीय पक्ष

हम उभय पक्ष निम्नलिखित शर्तों के अधीन अपने - अपने को पाबंद करते हैं कि:-

प्रस्तर 1- यह कि प्रथम पक्ष भारतीय कम्पनी अधिनियम के प्रावधानों के तहत एक पंजीकृत कम्पनी है एवं द्वितीय पक्ष जो अपनी भूमि का संक्रमणीय भूमिधर व विधिक स्वामी है, जिसकी भूमि ग्राम हांसापुर परगना हवेली अवध तहसील सदर जिला अयोध्या में स्थित है।

185

प्रस्तर 2- यह कि प्रथम पक्ष, द्वितीय पक्ष के भूमि गाटा संख्या 286 कुल रकबा 0.1930 हे० पर हरे पौधे लगाना चाहता है जिसके लिए द्वितीय पक्ष स्वतन्त्र रूप से सहमत है।

प्रस्तर 3- यह कि प्रथम पक्ष द्वारा द्वितीय पक्ष की उपरोक्त भूमि पर जो भी हरे पौधे लगाये जायेंगे उसकी सम्पूर्ण जिम्मेदारी प्रथम पक्ष की होगी जिसमें हरे -पौधे की देख - रेख, खाद- पानी तथा सुरक्षा व हरे - पौधों के चारों तरफ घेरे का प्रबन्ध किया जाएगा।

प्रस्तर 4- यह कि प्रथम पक्ष के साथ द्वितीय पक्ष भी उपरोक्त सहमति -पत्र के आधार पर सहयोग व सहायता करेंगे जिससे पर्यावरण वातावरण को स्वच्छ बनाया जा सके।

प्रस्तर 5- यह कि उपरोक्त कार्य को वर्ष 2024-25 में वर्षा ऋतु में शासन के दिशा - निर्देश के अनुरूप किया जायेगा।

यह कि सहमति- पत्र उभय पक्षों के मध्य स्वतन्त्र रूप से निष्पादित किया जा रहा है जो वक्त जरूरत पर काम आवे।

अतः यह सहमति- पत्र खूब सोच समझकर निष्पादित किया जा रहा है ताकि वक्त जरूरत पर काम आवे तथा आवश्यक पड़ने पर कहीं भी उपलब्ध कराया जा सके।

दिनांक :- 16.03.24

*[Signature]*  
प्रथम पक्ष



DEPONENTS *[Signature]*  
Has Identifier by Sri *[Signature]*  
Hence Verified by me *[Signature]*  
(NOTARY)  
*[Signature]*

द्वितीय पक्ष  
*[Signature]*

*[Handwritten text in Hindi]*  
उक्त पक्षों के मध्य समझौता  
इस प्रकार किया जा रहा है

*[Signature]*

**AGREEMENT LETTER**

Amrit Bottlers Pvt. Ltd. situated at Chandpur, Harbans, Dabhasemar, P.S. Purakalandar, Tehsil-Sadar, City- Ayodhya Cantt., District Ayodhya (U.P.) Authorized Representative Rohit Srivastav (Team Leader- Legal & Liaison)

..... First Party

AND

Ram Naresh Yadav son of Raja Ram Yadav Village Hansapur Post Dabhasemar Tehsil Sadar District Ayodhya, Uttar Pradesh

..... Second Party

We, both the parties bind ourselves under the conditions given below that :-

Paragraph 1 : That the first party is a company registered under the provisions of the Indian Companies Act and the second party is the landowner of transferable land and legal owner of his land whose land is situated in village Malikpur Pargana Haweli Awadh Tehsil Sadar District Ayodhya.

Paragraph 2: That the first party wants to plant green plants on the Gata No. 286 total Rakba 0.1930 hectares land of the second party for which second party is independently agreed.

Paragraph 3 : That the responsibility would be of the first party regarding whatever green plants are planted on the above land of the second party by the first party which will include looking

after of the green plants, arrangements for manure-water and security and fencing on all the four sides of green plants would be made.

Paragraph 4: That the second party would also cooperate and help the first party on the basis of above Agreement Letter so that the environment can be made clean.

Paragraph 5 : That the above work will be done in the rainy season in the year 2024-25 as per the guidelines of the government.

Paragraph 6 : That the Agreement Letter is being executed between both the parties independently which may be useful at the time of need.

Therefore, this Agreement Letter is being executed after careful thinking so that it could be used at the time of need and can be made available anywhere when necessary.

Dated : 16.03.24

Sd/-

First Party

Sd/-

Second Party

Both the parties have signed before me



NOTARIAL  
Rakesh Kumar  
Srivastava  
Advocate  
उत्तर प्रदेश UTTAR PRADESH  
Farabad-Avadhva  
Reg. No.  
FA(24)2001

GM 948513

### सहमति-पत्र

अमृत बाटलर्स प्रा०लि०, स्थित चाँदपुर, हरवंश, डाभासेमर, थाना - पूराकलन्दर, तहसील - सदर, शहर - अयोध्या कैन्ट, जिला - अयोध्या (उ०प्र०) अधिकृत प्रतिनिधि रोहित श्रीवास्तव (टीम लीडर - लीगल & लाइजन) -----प्रथम पक्ष

एवं

लाल चंद यादव पुत्र स्वर्गीय शिव दर्शन निवासी ग्राम कादीपुर पोस्ट डाभासेमर तहसील सदर जिला अयोध्या ----- द्वितीय पक्ष

हम उभय पक्ष निम्नलिखित शर्तों के अधीन अपने - अपने को पाबंद करते हैं कि:-

प्रस्तर 1- यह कि प्रथम पक्ष भारतीय कम्पनी अधिनियम के प्रावधानों के तहत एक पंजीकृत कम्पनी है एवं द्वितीय पक्ष जो अपनी भूमि का संक्रमणीय भूमिधर व विधिक स्वामी है, जिसकी भूमि ग्राम काजीपुर जमी मलिकपुर परगना हवेली अवध तहसील सदर जिला अयोध्या में स्थित है।

प्रस्तर 2- यह कि प्रथम पक्ष, द्वितीय पक्ष के भूमि गाटा संख्या ...112...कुल रकबा 0!...54.10...हे० पर हरे पौधे लगाना चाहता है जिसके लिए द्वितीय पक्ष स्वतन्त्र रूप से सहमत है।

प्रस्तर 3- यह कि प्रथम पक्ष द्वारा द्वितीय पक्ष की उपरोक्त भूमि पर जो भी हरे पौधे लगाये जायेगे उसकी सम्पूर्ण जिम्मेदारी प्रथम पक्ष की होगी जिसमे हरे -पौधे की देख - रेख, खाद- पानी तथा सुरक्षा व हरे - पौधो के चारो तरफ घेरे का प्रबन्ध किया जाएगा।

प्रस्तर 4- यह कि प्रथम पक्ष के साथ द्वितीय पक्ष भी उपरोक्त सहमति -पत्र के आधार पर सहयोग व सहायता करेगे जिससे पर्यावरण वातावरण को स्वच्छ बनाया जा सके।

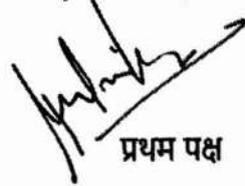
प्रस्तर 5- यह कि उपरोक्त कार्य को वर्ष 2024-25 में वर्षा ऋतु में शासन के दिशा - निर्देश के अनुरूप किया जायेगा।



प्रस्तर 6- यह कि सहमति- पत्र उभय पक्षों के मध्य स्वतन्त्र रूप से निष्पादित किया जा रहा है, जो वक्त जरूरत पर काम आवे।

अतः यह सहमति- पत्र खूब सोच समझकर निष्पादित किया जा रहा है ताकि वक्त जरूरत पर काम आवे तथा आवश्यक पड़ने पर कहीं भी उपलब्ध कराया जा सके।

दिनांक :- 16.3.24

  
प्रथम पक्ष

DEPONENTS.....  
Has Identified By Sri.....  
Hence Verified by me.....

लाल च-५  
द्वितीय पक्ष

NOTARY

उभय पक्षों ने मेरे समक्ष अपना  
हस्ताक्षर बनाया है

  
(Bar)

**AGREEMENT LETTER**

Amrit Bottlers Pvt. Ltd. situated at Chandpur, Harbans, Dabhasemar, P.S. Purakalandar, Tehsil-Sadar, City- Ayodhya Cantt., District Ayodhya (U.P.) Authorized Representative Rohit Srivastav (Team Leader- Legal & Liaison)

..... First Party

AND

Lal Chand Yadav son of Late Shiv Darshan Village Kaadipur Post Dabhasemar Tehsil Sadar District Ayodhya

..... Second Party

We, both the parties bind ourselves under the conditions given below that :-

Paragraph 1 : That the first party is a company registered under the provisions of the Indian Companies Act and the second party is the landowner of transferable land and legal owner of his land whose land is situated in village Malikpur Pargana Haweli Awadh Tehsil Sadar District Ayodhya.

Paragraph 2: That the first party wants to plant green plants on the Gata No. 112 total Rakba 0.5410 hectares land of the second party for which second party is independently agreed.

Paragraph 3 : That the responsibility would be of the first party regarding whatever green plants are planted on the above land of the second party by the first party which will include looking

after of the green plants, arrangements for manure-water and security and fencing on all the four sides of green plants would be made.

Paragraph 4: That the second party would also cooperate and help the first party on the basis of above Agreement Letter so that the environment can be made clean.

Paragraph 5 : That the above work will be done in the rainy season in the year 2024-25 as per the guidelines of the government.

Paragraph 6 : That the Agreement Letter is being executed between both the parties independently which may be useful at the time of need.

Therefore, this Agreement Letter is being executed after careful thinking so that it could be used at the time of need and can be made available anywhere when necessary.

Dated : 16.03.24

Sd/-

First Party

Sd/-

Second Party

Both the parties have signed before me



UTTAR PRADESH

GM 948516

सहमति-पत्र

अमृत बाटलर्स प्रा०लि०, स्थित चाँदपुर, हरवंश, डाभासेमर, थाना - पूराकलन्दर , तहसील - सदर, शहर - अयोध्या कैन्ट, जिला -अयोध्या (उ०प्र०) अधिकृत प्रतिनिधि रोहित श्रीवास्तव (टीम लीडर - लीगल & लाइजन) -----प्रथम पक्ष

एवं

रविंद्र नाथ पांडेय पुत्र स्वर्गीय गिरधारी प्रसाद पांडेय ग्राम मलिकपुर पोस्ट डाभासेमर तहसील सदर जिला अयोध्या, उत्तर प्रदेश ----- द्वितीय पक्ष

हम उभय पक्ष निम्नलिखित शर्तों के अधीन अपने - अपने को पाबंद करते है कि:-

प्रस्तर 1- यह कि प्रथम पक्ष भारतीय कम्पनी अधिनियम के प्रावधानों के तहत एक पंजीकृत कम्पनी है एवं द्वितीय पक्ष जो अपनी भूमि का संक्रमणीय भूमिधर व विधिक स्वामी है, जिसकी भूमि ग्राम मलिकपुर परगना हवेली अवध तहसील सदर जिला अयोध्या में स्थित है।

प्रस्तर 2- यह कि प्रथम पक्ष, द्वितीय पक्ष के भूमि गाटा संख्या ~~750~~ कुल रकबा ~~1388~~ <sup>वर्ग</sup> हे० पर हरे पौधे लगाना चाहता है जिसके लिए द्वितीय पक्ष स्वतन्त्र रूप से सहमत है।  
0.8970

प्रस्तर 3- यह कि प्रथम पक्ष द्वारा द्वितीय पक्ष की उपरोक्त भूमि पर जो भी हरे पौधे लगाये जायेंगे उसकी सम्पूर्ण जिम्मेदारी प्रथम पक्ष की होगी जिसमें हरे -पौधे की देख -रेख, खाद- पानी तथा सुरक्षा व हरे - पौधों के चारों तरफ घेरे का प्रबन्ध किया जाएगा।

प्रस्तर 4- यह कि प्रथम पक्ष के साथ द्वितीय पक्ष भी उपरोक्त सहमति -पत्र के आधार पर सहयोग व सहायता करेंगे जिससे पर्यावरण वातावरण को स्वच्छ बनाया जा सके।

प्रस्तर 5- यह कि उपरोक्त कार्य को वर्ष 2024-25 में वर्षा ऋतु में शासन के दिशा - निर्देश के अनुरूप किया जायेगा।



प्रस्तर 6 यह कि सहमति- पत्र उभय पक्षों के मध्य स्वतन्त्र रूप से निष्पादित किया जा रहा है, जो वक्त जरूरत पर काम आवे।

अतः यह सहमति- पत्र खूब सोच समझकर निष्पादित किया जा रहा है ताकि वक्त जरूरत पर काम आवे तथा आवश्यक पड़ने पर कहीं भी उपलब्ध कराया जा सके।

*[Signature]*  
प्रथम पक्ष

दिनांक :- 16.03.24

DEPONENTS.....  
Has Identified By Sr.....  
Hence Verified by me.....  
NOTARY  
18/03/2024

द्वितीय पक्ष  
श्री. नारायण पांडेय  
7880438310

2 | Page

उभय पक्षों ने मेरे समक्ष अपना इत्ताफर कनाया है  
dri makes

**AGREEMENT LETTER**

Amrit Bottlers Pvt. Ltd. situated at Chandpur, Harbans, Dabhasemar, P.S. Purakalandar, Tehsil-Sadar, City- Ayodhya Cantt., District Ayodhya (U.P.) Authorized Representative Rohit Srivastav (Team Leader- Legal & Liaison)

..... First Party

AND

Ravindra Nath Pandey son of Late Girdhari Prasad Pandey Village Malikpur Post Dabhasemar Tehsil Sadar District Ayodhya Uttar Pradesh

..... Second Party

We, both the parties bind ourselves under the conditions given below that :-

Paragraph 1 : That the first party is a company registered under the provisions of the Indian Companies Act and the second party is the landowner of transferable land and legal owner of his land whose land is situated in village Malikpur Pargana Haweli Awadh Tehsil Sadar District Ayodhaya.

Paragraph 2: That the first party wants to plant green plants on the Gata No. 750 total Rakba 1388 Biswa i.e. 0.8970 hectares land of the second party for which second party is independently agreed.

Paragraph 3 : That the responsibility would be of the first party regarding whatever green plants are

planted on the above land of the second party by the first party which will include looking after of the green plants, arrangements for manure-water and security and fencing on all the four sides of green plants would be made.

Paragraph 4: That the second party would also cooperate and help the first party on the basis of above Agreement Letter so that the environment can be made clean.

Paragraph 5 : That the above work will be done in the rainy season in the year 2024-25 as per the guidelines of the government.

Paragraph 6 : That the Agreement Letter is being executed between both the parties independently which may be useful at the time of need.

Therefore, this Agreement Letter is being executed after careful thinking so that it could be used at the time of need and can be made available anywhere when necessary.

Dated : 16.03.24

Sd/-

First Party

Sd/-

Second Party

Both the parties have signed before me

AMRIT BOTTLERS PRIVATE LIMITED

Authorised Bottlers of THE COCA-COLA COMPANY



Phone : 05278 - 245324, 246133

Fax : 05278 - 246133

e-mail : amritbottlers@cocacolafzd.com  
CIN: U01132WB1983PTC035916**Date 05/03/2024**

To,

**The Divisional Forest Officer  
Ayodhya, U.P**

**Subject: Plantation Activity in compliance of Judgement dated 18.12.2023 pronounced by Hon'ble National Green Tribunal ( NGT) in the matter of Original Application No. 584/2022 Mr. Durga Prasad Yadav & Ors. Vs State of Uttar Pradesh & Ors.**

Dear Sir,

Kindly refer to the Judgement dated 18.12.2023 pronounced by Hon'ble NGT in the matter of O.A No. 584 of 2022. The operative portion of the said Judgement is reproduced as below:

**"Respondent no. 5 is directed to carry out plantation activities in areas in the vicinity of its unit and surrounding nearby areas."**

1. That in compliance of the said Judgement, unit M/s. Amrit Bottlers Pvt. Ltd., Dabhar Semar, Chandpur Harbans, Allahabad Road, Ayodhya is required to undertake Plantation activities in the vicinity of unit and surrounding nearby areas. That the Plantation activities shall be carried out by the unit under its Corporate Social Responsibility (CSR) outlay for upcoming financial year.
2. That in compliance of above referred Judgement, land available in the nearby surrounding area of the unit needs to be identified prior to Plantation activities.

You are requested to take necessary action for identification of land in the nearby vicinity of unit M/s Amrit Bottlers Pvt. Ltd., Dabhar Semar, Chandpur Harbans, Allahabad Road, Ayodhya so that Plantation activity can be accordingly included in the CSR document for upcoming financial year and subsequently implemented. A

Registered Office : P-18, Dobson Lane, 7th Floor No. A-3, Madhusudan Apartment, HOWARH-711 101 (W.B.)

Factory : Chandpur Harbans, P.O. Dabhasemar, Dist. Ayodhya, Faizabad - 224 133 (U.P.)

05/03/2024

147

joint site visit with representatives of Amrit Bottlers Pvt. Ltd., Ayodhya can also be arranged subject to your confirmation and convenience.

Thanking You,

**Yours Sincerely,  
For Amrit Bottlers Pvt. Ltd.**

*[Handwritten Signature]*  
05/03/24  
**(Authorized Signatory)**

**Copy to:**

- 1. The District Magistrate, Ayodhya
- 2. The Regional Officer, U.P. Pollution Control Board, Ayodhya.



**(Authorized Signatory)**





Date 05/03/2024

To,

The Commissioner Nagar Nigam  
Nagar Nigam, Ayodhya, U.P

**Subject: Plantation Activity in compliance of Judgement dated 18.12.2023 pronounced by Hon'ble National Green Tribunal (NGT) in the matter of Original Application No. 584/2022 Mr. Durga Prasad Yadav & Ors. Vs State of Uttar Pradesh & Ors.**

Dear Sir,

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2. That in compliance of above referred Judgement, land available in the nearby surrounding area of the unit needs to be identified prior to Plantation activities.

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4/3/24  
M. Dabhar Semar  
5/3/24

Registered Office : P-18, Dobson Lane, 7th Floor No. A-3, Madhusudan Apartment, HOWARH-711 101 (W.B.)

Factory : Chandpur Harbans, P.O. Dabhasemar, Distt. Ayodhya, Faizabad - 224 133 (U.P.)

joint site visit with representatives of Amrit Bottlers Pvt. Ltd., Ayodhya can also be arranged subject to your confirmation and convenience.

Thanking You,

**Yours Sincerely,  
For Amrit Bottlers Pvt. Ltd.**

*[Handwritten Signature]*  
25/03/24  
**(Authorized Signatory)**

**Copy to:**

- 1. The District Magistrate, Ayodhya
- 2. The Regional Officer, U.P.Pollution Control Board, Ayodhya.



**(Authorized Signatory)**



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**Action Taken Report to be filed by M/s Amrit Bottlers Pvt. Ltd. in O.A. No.584/22 [Durga Prasad Yadav & Ors. vs. State of Uttar Pradesh & Ors.]**

1 message

**Abhinav Anand** <abhinav.legal@gmail.com>

Wed, Mar 20, 2024 at 7:32 PM

To: csup@nic.in, rofaizabad@uppcb.com, dmayo.up@up.gov.in

Sir /Madam,

Kindly find attached herein pdf copy of the Action Taken Report to be filed by the Respondent No.5 /Project Proponent i.e. M/s Amrit Bottlers Pvt. Ltd. before the Hon'ble National Green Tribunal, New Delhi in O.A. No.584 of 2022 titled as "*Durga Prasad Yadav & Ors. vs. State of Uttar Pradesh & Ors.*"

Regards,

Abhinav Anand

(Advocate)

Mob: 9582416270

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 **Action Taken Report - Amrit Bottlers Pvt Ltd.pdf**  
16715K